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**STANDING COMMITTEE ON AGRICULTURE, ANIMAL
HUSBANDRY AND FOOD PROCESSING
(2022-23)**

SEVENTEENTH LOK SABHA

**MINISTRY OF AGRICULTURE AND FARMERS WELFARE
(DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE)**

**DEMANDS FOR GRANTS (2023-24)
(DEMAND NO. 1)**

FIFTY FIRST REPORT



**LOK SABHA SECRETARIAT
NEW DELHI**

March, 2023/Phalguna, 1944 (Saka)

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FOOD PROCESSING
(2022-2023)

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(DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE)

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(DEMAND NO. 1)

Presented to Lok Sabha on 13.03.2023

Laid on the Table of Rajya Sabha on 14.03.2023



LOK SABHA SECRETARIAT
NEW DELHI

March, 2023/Phalguna , 1944 (Saka)

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**COMPOSITION OF THE STANDING COMMITTEE ON AGRICULTURE, ANIMAL
HUSBANDRY AND FOOD PROCESSING (2022-23)**

**SHRI P.C. GADDIGOUDAR- CHAIRPERSON
MEMBERS**

LOK SABHA

2. Shri Afzal Ansari
3. Shri Horen Sing Bey
4. Shri A. Ganeshamurthi
5. Shri Kanakmal Katara
6. Shri Abu Taher Khan
7. Shri Ram Mohan Naidu Kinjarapu
8. Shri Mohan Mandavi
9. Shri Devji Mansingram Patel
10. Smt. Sharda Anilkumar Patel
11. Shri Bheemrao Baswanthrao Patil
12. Shri Shrinivas Dadasaheb Patil
13. Shri Vinayak Bhaurao Raut
14. Shri Pocha Brahmananda Reddy
15. Shri Rajiv Pratap Rudy
16. Mohammad Sadique
17. Shri Devendra Singh *alias* Bhole Singh
18. Shri Virendra Singh
19. Shri V.K. Sreekandan
20. Shri Ram Kripal Yadav
21. VACANT*

RAJYA SABHA

22. Smt. Ramilaben Becharbhai Bara
23. Shri Masthan Rao Beeda
24. Dr. Anil Sukhdeorao Bonde
25. Shri S. Kalyanasundaram
26. Shri Surendra Singh Nagar
27. Shri Kailash Soni
28. Shri Randeep Singh Surjewala
29. Shri Ram Nath Thakur
30. Shri Vaiko
31. Shri Harnath Singh Yadav

**Vacant w.e.f. 10.10.2022 due to demise of Shri Mulayam Singh Yadav on 10.10.2022 vide Bulletin-
Part II, Para No. 5316 dated 14.10.2022.*

SECRETARIAT

1. Shri Shiv Kumar - Joint Secretary
2. Shri Naval K Verma - Director
3. Shri Uttamchand Bharadwaj - Additional Director
4. Shri Sanjeev Kumar - Committee Officer

INTRODUCTION

I, the Chairperson, Standing Committee on Agriculture, Animal Husbandry and Food Processing, having been authorized by the Committee to submit the Report on their behalf, present this Fifty First Report on the Demands for Grants (2023-2024) of the Ministry of Agriculture and Farmers Welfare (Department of Agriculture and Farmers Welfare).

2. The Committee under Rule 331E(1)(a) of the Rules of Procedure and Conduct of Business in Lok Sabha considered the Demands for Grants (2023-24) of the Ministry of Agriculture and Farmers Welfare (Department of Agriculture and Farmers Welfare), which were laid on the table of the House on 13 February, 2023. The Committee took evidence of the representatives of the Ministry of Agriculture and Farmers Welfare (Department of Agriculture & Farmers Welfare) at their Sitting held on 21 February, 2023. The Report was considered and adopted by the Committee at their Sitting held on 06 March, 2023.

3. For facility of reference and convenience, the Recommendations / Observations of the Committee have been printed in bold letters in Part-II of the Report.

4. The Committee wish to express their thanks to the Officials of the Ministry of Agriculture and Farmers Welfare (Department of Agriculture and Farmers Welfare) for appearing before the Committee and furnishing the information that they desired in connection with the examination of Demands for Grants of the Department.

5. The Committee would also like to place on record their deep sense of appreciation for the invaluable assistance rendered to them by the officials of Lok Sabha Secretariat attached to the Committee.

NEW DELHI;
06 March, 2023
15 Phalgun, 1944 (Saka)

P.C. GADDIGUDAR
Chairperson,
Standing Committee on Agriculture,
Animal Husbandry and Food Processing

PART-I
CHAPTER-I

OVERVIEW OF DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

1.1 India is a global agricultural powerhouse and agriculture continues to be the prime pulse of Indian economy. Agriculture with its allied sectors, is the undisputed largest livelihood provider in India as 54.6 % of the total workforce is engaged in Agriculture and Allied Sector Activities (Census 2011) and accounted for 18.6% (First Advance Estimates) of the nation's Gross Value Added (GVA) at current prices during 2021-22. The overall economy and growth in other sectors hinges on the performance of agriculture to a considerable extent through its backward and forward linkages. Given the significant role played by Agriculture in rural livelihood, employment generation and food security of the country, Government of India has taken several major steps for the development & transformation of Agriculture sector in the Country in a sustainable manner.

1.2 The Central government has taken initiatives such as **PM KISAN to provide income support to farmers**, crop insurance is being assured through **Pradhan Mantri Fasal Bima Yojana**, irrigation facilities are ensured under **Pradhan Mantri Krishi Sinchai Yojana**, easy access to institutional credit is being provided through **Kisan Credit Card** and various other channels, Bio-input Resource Centres are being established to make Natural farming a mass movement, FPOs are being constituted to help Small and Medium Farmers avail the benefit of govt. schemes related to agriculture, Agriculture Accelerator Fund to remove supply chain bottlenecks, creation of Digital Public Infrastructure in Agriculture & the focus on Artificial Intelligence to boost availability of information for better crop management including post harvest activities and the **e-NAM initiative is being promoted in a big way to help farmers get more remunerative prices for their produce.**

Department of Agriculture and Farmers Welfare (DA&FW) and its Mandate

1.3 The Committee have been informed that the Department of Agriculture and Farmers Welfare (DA&FW) is organized into 28 Divisions, has five Attached Offices and twenty-one subordinate offices which are spread across the country for coordination with State Level Agencies and is responsible for implementation of the Central Sector Schemes in their

respective fields. Further, one Public Sector Undertaking, seven Autonomous Bodies, and two Authorities are functioning under the administrative control of Department which are stated here as under :

Public Sector Undertakings

1. National Seeds Corporation, New Delhi.

Autonomous Bodies

1. Coconut Development Board, Kochi (Kerala).
2. National Horticulture Board, Gurgaon (Haryana).
3. Small Farmers' Agri Business Consortium, New Delhi.
4. National Institute for Agricultural Extension Management, Hyderabad (A.P).
5. National Institute of Agricultural Marketing, Jaipur (Rajasthan).
6. National Institute of Plant Health Management, Hyderabad (A.P.)
7. National Centre for Cold Chain Development, B-Wing, Janpath Bhawan, New Delhi

Authorities

1. Protection of Plant Varieties and Farmers' Rights Authority, NASC Complex, DPS Marg Opp. Todapur, Delhi-110012.
2. National Rainfed Area Authority, NASC Complex, Dev Prakash Shastri Marg, Pusa, New Delhi- 110012.

1.4 The mandate of the Department as per the Government of India Allocation of Business Rules, 1961 as amended upto 09 February, 2023 as under:

A. DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE (KRISHI EVAM KISAN KALYAN VIBHAG)

PART I

The following subjects which fall within List of the Seventh Schedule to the Constitution of India:

1. Liaison with International Agri-Organisations like Food and Agriculture organization of the United Nations, handling of CARE goods concerning agriculture, etc.
2. Participation in international conferences, associations and other bodies concerning agriculture and implementation of decisions made thereat.
3. Convention on Locust Control.
4. Plant Quarantine.

5. Industries, the control of which by the Union is declared by Parliament by law to be expedient in Public interest; as far as these relate to:-
 - (a) Development of agricultural industries including machinery, fertilizer and seeds but excluding cotton, ginning and pressing with the limitation that in regard to the development of agricultural industries, including machinery and fertilizer, the functions of the Department of Agriculture and Farmers Welfare do not go further than the formulation of demands and the fixation of targets;
 - (b) Shellac Industry.
6. Agricultural Census.
7. Indian People's Natural Calamity Trust.
8. Technology Mission on Oilseeds and Pulses.

PART II

The following subjects which fall within List III of the Seventh Schedule to the Constitution of India (as regards legislation only):

9. Adulteration of agricultural products other than food stuffs.
10. Economic Planning (Agricultural Economics and Statistics).
11. Professions(excluding Veterinary Practice).
12. Prevention of the extension from one State to another of infectious or contagious diseases or pests affecting plants including locusts.
13. Price control of agricultural commodities except food grains, sugar, vanaspati, oilseeds, vegetable oils, cakes and fats, jute, cotton and tea.
14. Administration of the Dangerous Machine(Regulation)Act, 1983 (35 of1983).

PART III

For the Union Territories the subjects mentioned in Parts I and II above, so far as they exist in regard to these territories and ,in addition, to the following subjects which fall within List II of the Seventh Schedule to the Constitution of India:

15. Agriculture (Other than agricultural education and research) protection against pests and prevention of plant diseases.
16. Co-operation in agricultural sector.
17. General Policy relating to the marketing of agricultural produce including pricing ,exports etc.
18. The Agricultural Produce(Grading and Marking) Act, 1937(1of1937).

PART IV

General and Consequential:

19. All Matters relating to international cooperation and assistance in agriculture and allied subjects other than the items of work allocated to Department of Agricultural Research and Education.
20. Agriculture and horticulture.
21. Bio-aesthetic Planning.
22. Agricultural Production-Grow more food
23. Land Reclamation.
24. Infrastructure for post-harvest management of agriculture and horticulture.
25. National Land Use and Conservation Board.
26. Development of Cotton, Jute and Sugarcane.
27. Soil Survey in connection with development programmes.
28. Financial assistance to State Soil Conservation Schemes.
29. Projection of demand of fertilizers and manures at all -India, zone or region level; fixation of targets, nutrient-wise, for zones or regions.1
30. Administration of the Fertilizer (Control) Order,1957.
31. Monitoring of Pesticides Residues at National Level.
32. Administration of the InsecticidesAct,1968(46of1968).
33. Agricultural Implements and Machinery.
34. Organisation and Development of extension education and training in the country.
35. Production of oilseeds.
36. Production of plant material, development of nurseries and plantations for bio-fuels including coordination with other Ministries or Departments in this regard.
37. Mechanised Farms.
38. Organic Farming (all matters including development and promotion but excluding matters relating to certification of organic foods / products for export purpose).
39. On Farm Water Management.
40. All attached and Subordinate Offices or other organizations concerned with any of the subjects specified in this list except the Directorate of Agricultural Aviation.
41. Quality control of fertilizers.
42. National Rainfed Area Authority (NRAA).
43. All matters relating to Agro forestry except research.

PART V

44. Matters relating to damage to crops and co-ordination of relief measures necessitated by drought, hailstorm and pest-attacks, cold wave and frost.
45. Matters relating to loss of human life due to drought.
46. Agricultural credit and indebtedness.
47. Crop Insurance.
48. Crop campaigns, crop competitions and farmers organisations including Farmer Producer Organizations.
49. Agricultural Schemes received from States and Union Territories for landless agricultural labour.
50. Setting up of agricultural markets in rural areas.
51. Ware housing in rural areas including rural godowns.
52. Schemes for welfare of farmers.

Land Use Statistics

1.5 As per the Land Use Statistics 2018-19, the total geographical area of the country is 328.7 million hectares, of which 139.3 million hectares is the reported net sown area and 197.3 million hectares is the gross cropped area with a cropping intensity of 141.6%. The net area sown works out to be 42.4% of the total geographical area. The net irrigated area is 71.6 million hectares. The details of important parameters of Land Use Statistics for the year 2018-19 are given in the table below:

Details of important parameters of Land Use Statistics for the year 2018-19		
		(thousand hectares)
A) Classification of land		
	Reporting area for land utilisation statistics (1 to 9)	307787
1	Forests	72011
2	Area put to non-agricultural uses	27344
3	Barren & unculturable land	17168
4	Permanent pastures & other grazing lands	10376
5	Culturable Wasteland	12219
6	Land under Misc. tree Crops	3154
7	Fallow Land Other than Current Fallows	11633
8	Current Fallow	14531
9	Net Area Sown	139351
	Agricultural Land (5+6+7+8+9)	180888
	Cultivated Land (8+9)	153882

	Cropping Intensity (% of Total cropped Area over Net Area Sown)	141.6
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B) Irrigated Area		
1	Government Canals	16264
2	Private Canals	165
3	Total Canals (1+2)	16429
4	Tanks	1668
5	Tubewells	34708
6	Other wells	11042
7	Other Sources	7707
	Net Irrigated Area (3+4+5+6+7)	71554
	Gross Irrigated Area	102667
	% of Gross Irrigated Area over Gross Cropped Area	52.03
	% of Net Irrigated Area over Net Area Sown	51.35

C) Area under crops		
	Total Foodgrains	126952
	Total Cereals & Millets	99323
	Rice	45416
	Wheat	31588
	Total Pulses	27629
	Total Condiments and Spices	3973
	Total Fruits & Vegetables	11303
	Total Food Crops	148078
	Total Oilseeds	27453
	Sugarcane	5540
	Cotton	9287
	Total non food crops	49242
	Total Cropped Area	197320

Source: Directorate of Economics & Statistics, DA&FW

Rainfall

Monsoon Rainfall (June – September)

1.6 The cumulative rainfall in the country during the monsoon season i.e. 01st June to 30th September, 2022 has been higher by 6% than the Long Period Average (LPA). Rainfall in the four broad geographical divisions of the country during the above period has been higher than LPA by 22% in South Peninsula, by 19% in Central India and by 1% in North-West India but lower than LPA by 18% in East & North East India. Out of 36 Meteorological Sub- divisions, 12 Met Sub-divisions in the country had received large excess/excess rainfall, 18 met subdivisions received normal rainfall and 6 met subdivisions received

deficient rainfall. Out of 703 districts for which rainfall data available, 53(7%) Districts received large excess rainfall, 175(25%) districts received excess rainfall, 280(40%) Districts received normal rainfall, 188(27%) districts received deficient rainfall and 7(1%) Districts received large deficient rainfall.

Post-Monsoon (October -December)

1.7 During the Post-monsoon season (1st October to 31st December, 2022) country received rainfall which was 19% higher than the LPA. Out of 36 Meteorological Sub-divisions, 16 received large excess/excess rainfall, 14 received normal rainfall and 6 Met Sub-divisions received deficient/large deficient rainfall.

Production Scenario of Food grains during 2021-22

1.8 As per Fourth Advance Estimates for 2021-22, the production of Food grains in the country is estimated at 315.72 Million Tonnes which is higher by 4.98 Million Tonnes than the production of food grain during 2020-21. The production during 2021-22 is higher by 25 Million Tonnes than the previous five years' (2016-17 to 2020-21) average production of food grains. Total production of Rice during 2021-22 is estimated at record 130.29 Million Tonnes. It is higher by 13.85 Million Tonnes than the last five years' average production of 116.44 Million Tonnes. Production of Wheat during 2021-22 is estimated at 106.84 Million Tonnes. It is higher by 2.96 Million Tonnes than the last five years' average wheat production of 103.88 Million Tonnes. Production of Nutri / Coarse Cereals estimated at 50.90 Million Tonnes, which is higher by 4.32 Million Tonnes than the last five years' average production of 46.57 Million Tonnes. Total Pulses production during 2021-22 is estimated at record 27.69 Million Tonnes which is higher by 3.87 Million Tonnes than the last five years' average production of 23.82 Million Tonnes. Total Oilseeds production in the country during 2021-22 is estimated at record 37.70 Million Tonnes which is higher by 1.75 Million Tonnes than the production of 35.95 Million Tonnes during 2020-21. Further, the production of oilseeds during 2021-22 is higher by 5.01 Million Tonnes than the average oilseeds production. Total production of Sugarcane in the country during 2021-22 is estimated at record 431.81 Million Tonnes which is higher by 58.35 Million Tonnes than the average sugarcane production of 373.46 Million Tonnes. Production of Cotton and Jute &

Mesta is estimated at 31.20 Million Bales (each of 170 kg) and 10.32 Million Bales (each of 180 kg), respectively.

The data on area, production and yield of major crops from the year 2019-20 to 2021-22 (as per 4th Advance Estimates) furnished by the Department is given below:-

Crops	Area (Lakh hectare)			Production (Million Tonnes)			Yield (kg/hectare)		
	2019-20	2020-21	2021-22*	2019-20	2020-21	2021-22*	2019-20	2020-21	2021-22*
Rice	436.62	457.69	463.79	118.87	124.37	130.29	2722	2717	2809
Wheat	313.57	311.25	304.69	107.86	109.59	106.84	3440	3521	3507
Nutri / Coarse cereals	239.88	241.18	226.52	47.75	51.32	50.90	1991	2128	2247
Pulses	279.87	287.83	310.30	23.03	25.46	27.69	823	885	892
Foodgrains	1269.95	1297.95	1305.30	297.50	310.74	315.72	2343	2394	2419
Oilseeds	271.39	288.33	291.67	33.22	35.95	37.70	1224	1247	1292
Sugarcane	46.03	48.51	51.48	370.50	405.40	431.81	80497	83566	83887
Cotton@	134.77	132.87	119.10	36.07	35.25	31.20	455	451	445
Jute & Mesta#	6.73	6.62	6.86	9.88	9.35	10.32	2641	2542	2709

* 4th advance estimates

@ Production in million bales of 170 kg each

Production in million bales 180 Kg. each.

Production Scenario during Kharif 2022-23 (as per First Advance Estimates)

1.9 As per First Advance Estimates for 2022-23 (Kharif Only), total foodgrain production in the country estimated at 149.92 million tonnes which is higher by 6.98 million tonnes than the average foodgrain production of previous five years' (2016-17 to 2020-21).

Total production of kharif rice during 2022-23 is estimated at 104.99 million tonnes. It is higher by 4.40 million tonnes than the previous five years' (2016-17 to 2020-21) average Kharif rice production of 100.59 million tonnes.

1.10 Production of Maize in the country during 2022-23 is estimated at record 23.10 million tonnes which is higher by 3.21 million tonnes than the average Maize production of 19.89 million tonnes.

1.11 Production of Kharif nutri / coarse cereals is estimated at 36.56 million tonnes which is higher by 2.92 million tonnes than the average production of 33.64 million tonnes. Total Kharif pulses production during 2022-23 is estimated at 8.37 million tonnes. Total Kharif

oilseeds production in the country during 2022- 23 is estimated at 23.57 million tonnes which is higher by 1.74 million tonnes than the average oilseeds production.

1.12 Total Production of sugarcane in the country during 2022-23 is estimated at record 465.05 million tonnes. The production of sugarcane during 2022-23 is higher by 91.59 million tonnes than the average sugarcane production of 373.46 million tonnes.

1.13 Production of cotton is estimated at 34.19 million bales (of 170 kg each) and production of Jute & Mesta is estimated at 10.09 million bales (of 180 kg each).

1.14 The Committee sought to know about the likely production scenario in the Country in regard to i) Food-grains ii) Oilseeds, iii) Sugarcane, iv) Cotton, v) Jute & Mesta during 2023-24 and the next two financial years against the likely domestic demand. In this regard, the Department of Agriculture stated:

"In order to enhance the production of foodgrains, pulses, oilseeds, sugarcane, cotton, jute and mesta, the Department of Agriculture & Farmers Welfare (DA&FW) is implementing Food and Nutrition Security Programme for the promotion of the crops like rice, wheat, pulses, coarse cereals, nutri cereals, cotton, jute & mesta, sugarcane during 2022-23. Assuming normal agro-climatic conditions during 2023-24 and next two years, the production of these crops have been estimated/projected. The demand and supply projection for 2023-24 to 2025-26 is based on the NITI Aayog report 'Demand and Supply Projection Towards 2033 on Crops, Livestock, Fisheries and Agricultural Inputs' for food-grains & pulses. The excess production of cotton, sugar and jute are exported. The projection of demand and production are as under:

(in Million Tonnes)

Crops	Estimates for 2023-24		Estimates for 2024-25		Estimates for 2025-26	
	Demand	Production	Demand	Production	Demand	Production
Pulses	28.18	30.09	28.91	31.46	30.14	32.54
Foodgrains	289.84	326.73	294.75	332.02	299.66	337.34

Crops	Estimates for 2023-24		Estimates for 2024-25		Estimates for 2025-26	
	Demand	Production	Demand	Production	Demand	Production
Oilseeds	93.69	47.36	93.93	51.06	94.28	54.10

(in Million Tonnes)

Crops	Estimates for 2023-24		Estimates for 2024-25		Estimates for 2025-26	
	Demand	Production	Demand	Production	Demand	Production
Sugarcane	*	474.35	*	483.83	*	493.50
Cotton^	*	36.85	*	38.69	*	40.62
Jute & Mesta^	*	8.82	*	9.26	*	9.72

^ in million bales

* The surplus production is being exported.

Note: The production estimates of cotton & jute are based on the demand projected in balance sheet of Ministry of Textiles for 2022-23 estimates with 5% growth for next 3 years and for sugarcane, the estimates of production is based on production of 2022-23 released by Ministry of Agriculture & Farmers Welfare with 2% growth for next 3 years."

Demands for Grants (2023-24) - Demand No.1

1.15 The Detailed Demands for Grants (2023-24) of the Department of Agriculture and Farmers Welfare were presented to Parliament on 13 February, 2023. The Budget Estimates (BE) of Demand No.1 pertaining to the Department of Agriculture and Farmers Welfare for the year 2023-24 is Rs.115531.79 Crore. The Committee have examined, in-depth, the Demands for Grants of the Department for the year 2023-24 and these details are given in the succeeding Chapters of the Report. The Observations / Recommendations of the Committee are presented at the end of the Report. The Committee expect the Department of Agriculture and Farmers Welfare to take the Committee's observations / recommendations seriously and act on them expeditiously and furnish action taken replies in respect of the observations / recommendations made in the Report within three months from the date of presentation of this Report.

Summary of Demand for Grants 2023-2024

1.16 Department of Agriculture and Farmers' Welfare has been allocated Rs. 115531.79 Crore for financial year 2023-24 under Demand No. 1. Allocation of funds under different Heads of Accounts along-with actuals for 2021-22, BE & RE for 2022-23, and BE 2023-24 are as under:-

	Revenue	Capital	Total	(In ₹ Crore)
Charged :	

Voted :		115489.37	42.42	115531.79	
Account	Major Head	2021-22 Actuals	2022-23 Budget Estimates	2022-23 Revised Estimates	2023-24 Budget Estimates
Revenue Section					
Secretariat-Economic Services	3451	144.79	163.40	168.23	235.89
Crop Husbandry	2401	85623.07	80137.34	69528.28	71378.94
Soil and Water Conservation	2402	26.18	30.10	33.87	36.60
Agricultural Financial Institutions	2416	21476.93	17612.14	20112.14	21050.00
Co-operation	2425	371.97
Other Agricultural Programmes	2435	713.00	2204.30	2270.01	2498.66
North Eastern Areas	2552	...	12332.60	10949.32	11552.35
Grants-in-aid to State Governments	3601	6384.74	11286.04	7027.67	8326.57
Grants-in-aid to Union Territory Governments	3602	86.86	194.83	113.68	410.36
Total-Revenue Section		114827.54	123960.75	110203.20	115489.37
CAPITAL SECTION					
Capital Outlay on Crop Husbandry	4401	11.46	37.75	49.83	37.02
Capital Outlay on Other Agricultural Programmes	4435	1.43	1.50	1.50	1.50
Capital Outlay on Other General Economic Services	5475	3.90
Total-Capital Section		12.89	39.25	51.33	42.42
GRAND TOTAL		114840.43	124000.00	110254.53	115531.79
<i>Note: The above estimates do not include the recoveries shown below which are adjusted in reduction of expenditure</i>					
Revenue Section					
Crop Husbandry	2401	-182.47
Soil and Water Conservation	2402	-0.01			
Other Agricultural Programmes	2435	-70.44			
Secretariat-Economic Services	3451	-2.90			
Grants-in-aid to State Governments	3601	-116.76
Grants-in-aid to Union Territory	3602	-0.29
Total-Revenue Section		-372.87
<i>The expenditure provisions, net of the above recoveries, will be as under:</i>					
Revenue		114454.67	123960.75	110203.20	115489.37
Capital		12.89	39.25	51.33	42.42
Total		114467.56	124000.00	110254.53	115531.79

1.17 When asked by the Committee to provide details of the proportion of Budgetary Allocations made in favour of the Department out of the total Budget of the Government of

India during the last three financial years and their comparison with other important Ministries/Departments, the Department has submitted:

"Government of India has taken several steps for the development of agriculture and welfare of the farmers. Emphasis has been laid on promoting agriculture sector through modern technologies to transform agricultural practices, increase productivity and profitability. Govt. is proposing to launch an Atmanirbhar Clean Plant Program to boost availability of disease free, quality planting material for high value horticultural crops. Steps have been taken to improve the income of the farmers. Investment in infrastructure, creation of marketing avenues for farmers, their collectivization, better delivery of credit, risk mitigation through insurance and income support are being prioritized. The Schemes implemented by the Department covers a range of activities in the Agriculture Sector such as income supplementation, risk mitigation in case of Crops losses, short term working capital loans at subvented rates, production and distribution of cereals, pulses and oilseeds and commercial crops, horticultural crops, seed quality, production and distribution, nutrient management, plant quarantine, pest management, agricultural mechanization, micro irrigation, rainfed area development, soil health management, agricultural extension, post harvest technology and management, efficient marketing of agricultural and allied produce and improving information and communication technology in the agriculture sector. As seen in the table below, Agriculture has higher share of total budget of Government vis-a-vis other Departments.

(Rs. in Crore)				
Ministry/Deptt. Name	2020-21	2021-22	2022-23	2023-24
Department of Agriculture, and Farmers Welfare	134399.77	123017.57	124000.00	115531.79
% Share of Deptt. w.r.t Total Central Plan	4.41	3.53	3.14	2.57
Department of School Education and Literacy	59845.00	54873.66	63449.37	68804.85
% Share of Deptt. w.r.t Total Central Plan	1.96	1.57	1.61	1.53
Department of Health and Family Welfare	65011.80	71268.77	83000.00	86175.00

% Share of Deptt. w.r.t Total Central Plan	2.13	2.04	2.10	1.91
Ministry of Housing and Urban Affairs	50039.90	54581.00	76549.46	76431.60
% Share of Deptt. w.r.t Total Central Plan	1.64	1.56	1.94	1.70
GOI'S Total Budget Outlay	3042230.09	3483235.63	3944908.67	4503097.45

Analysis of Demands for Grants - Demand No.1

1.18 On being asked by the Committee to provide information regarding demand and actual allocations by the Ministry of Finance and the difference between, the two, Scheme-wise, for the last 3 Financial Years and the current year Demands for Grants, the Department has submitted:-

"Proposed Allocations Schemes-wise, *vis-a-vis* the Actual Allocations provided by the Ministry of Finance and the difference between the two, Scheme-wise, for the last 3 Financial Years and the current year Demands for Grants may be seen at **Annexure-I.**"

1.19 When the Committee asked how the Department will implement its Schemes during 2023-24 with less allocation as compared to 2022-23, the Department has submitted :-

"The Department has been allocated Rs.115531.79 Crore(BE) for financial year 2023-24 under Demand No.1. There will be no shortage of funds for implementation of any schemes of the Department. As per the requirement of the scheme, additional funds may be provided at the RE stage."

1.20 Out of Rs.110254.53 Crore allocated at RE Stage (2022-23) only Rs. 64602.66 Crore (as on 31.01.2023) has been utilized by the Department. When the Committee asked to give the reasons for not utilizing the full allocated funds and the latest information w.r.t. to Actual Utilization during 2022-23, the Department has submitted:

"Out of Rs.110254.53 Crore allocated at RE Stage (2022-23) Rs. 66030.53 Crore (as on 10.2.2023) has been utilized by the Department. The release of funds under the scheme during the initial months of the financial year could not be

made as the State Governments were not able to comply with the DoE's instructions for release of funds under Centrally Sponsored Schemes and Central Sector Schemes and Instructions have been issued by Ministry of Finance from time to time to regulate expenditure, specifically at the fag end of the year. Department is releasing funds in accordance of the instructions of the Min. of Finance. However, Department of Economic Affairs, on special request of this Department has relaxed Quarterly Expenditure Plan for last quarter and month of Current Financial Year and also agreed to revalidate savings from earlier quarters for utilization in 4th quarter.

(Rs. in Crore)

Sl. No.	Name of Scheme/Description	BE 2021-22	RE 2021-22	Expenditure upto December -2021	Expenditure in the Last Quarter (2021-22) (provisional)	Progressive Expenditure upto 17.02.2022 (Provisional)	%age of Expenditure over BE	%age of Expenditure over RE
1	2	3	4	5	6	7	8	
1	Establishment Expenditure	-						
I	Secretariat	147.28	154.45	110.57	12.64	123.21	83.66%	79.77%
II	International Cooperation	49.69	49.69	2.16	31.43	33.59	67.60%	67.60%
III	Other Attached and Subordinate Offices	360.50	723.56	240.78	31.58	272.36	75.55%	37.64%
	TOTAL - ESTABLISHMENT EXPENDITURE	557.47	927.70	353.51	75.65	429.16	76.98%	46.26%
2	Central Sector Schemes	-						
I	Crop Insurance Scheme /Pradhan Mantri Fasal Bima Yojana	16000.00	15989.39	6718.61	3000.18	9718.79	60.74%	60.78%
II	Interest Subsidy for Short Term Credit to Farmers	19468.31	18142.30	8222.76	3765.09	11987.85	61.58%	66.08%
III	Market Intervention Scheme and Price Support Scheme (MIS-PSS)	1500.50	3595.61	1009.82	0.00	1009.82	67.30%	28.08%
IV	Pradhan Mantri Annadata Aay Sanrakshan Yojna (PM-AASHA)	400.00	1.00	0.00	0.00	0.00	0.00%	0.00%
V	Distribution of Pulses to State/Union Territories for Welfare Schemes	300.00	50.00	0.00	0.00	0.00	0.00%	0.00%
VI	Promotion of Agriculture Mechanization for in-situ Management of Crop residue	700.00	700.00	691.12	0.18	691.30	98.76%	98.76%
VII	Pradhan Mantri Kisan Samman Nidhi (PM-Kisan)*/ **	65000.00	67500.00	66230.90	-445.64	65785.26	101.21%	97.46%
VIII	Pradhan Mantri Kisan Man Dhan Yojana	50.00	0.50	0.00	0.00	0.00	0.00%	0.00%
IX	Formation and Promotion of 10.000 Farmer Producer Organizations (FPOs)	700.00	250.00	21.15	63.49	84.64	12.09%	33.86%
X	Agriculture Infrastructure Fund (AIF)	900.00	200.00	10.51	2.23	12.74	1.42%	6.37%
	TOTAL - CENTRAL SECTOR SCHEMES	105018.81	106428.80	82904.87	6385.53	89290.40	85.02%	83.90%
3	Other Central Sector Expenditure	-						
	Statutory and Regulatory Bodies	-						
I	Protection of Plant Varieties and Farmers Rights Authority	4.70	3.00	2.50	0.00	2.50	53.19%	83.33%
	Autonomous Bodies							

II	National Institute of Plant Health Management	9.82	6.00	6.35	0.00	6.35	64.66%	105.83%
III	National Institute of Agricultural Extension Management (MANAGE)	7.77	5.00	3.89	1.11	5.00	64.35%	100.00%
IV	National Council for Cooperative Training	6.57	30.30	6.57	0.00	6.57	100.00%	21.68%
V	Chaudhary Charan Singh National Institute of Agricultural Marketing	4.24	4.24	2.50	0.00	2.50	58.96%	58.96%
	TOTAL - OTHER CENTRAL SECTOR EXPENDITURE	33.10	48.54	21.81	1.11	22.92	69.24%	47.22%
4	Centrally Sponsored Schemes							
I	Pradhan Mantri Krishi Sinchai Yojana (PMKSY)- Per Drop More Crop	4000.00	2000.00	749.05	30.13	779.18	19.48%	38.96%
	Green Revolution							
I	Rashtriya Krishi Vikas Yojna	3712.44	2000.00	1035.49	127.10	1162.59	31.32%	58.13%
II	National Food Security Mission	2096.00	1540.00	463.82	254.00	717.82	34.25%	46.61%
III	National Project on Organic Farming	12.00	6.00	0.04	0.00	0.04	0.33%	0.67%
IV	Organic Value Chain Development for North East Region	200.00	174.81	70.73	15.70	86.43	43.22%	49.44%
V	National Project on Soil Health and Fertility	315.00	100.00	0.08	0.14	0.22	0.07%	0.22%
VI	Rainfed Area Development and Climate Change	180.00	110.00	37.91	2.63	40.54	22.52%	36.85%
VII	Paramparagat Krishi Vikas Yojana	450.00	100.00	2.43	38.35	40.78	9.06%	40.78%
VIII	National Project on Agro- Forestry	34.00	20.00	8.37	0.00	8.37	24.62%	41.85%
IX	National Mission on Horticulture	2385.00	1594.00	566.95	65.27	632.22	26.51%	39.66%
X	Sub- Mission on Seed and Planting Material	448.00	310.00	50.07	45.12	95.19	21.25%	30.71%
XI	Sub- Mission on Plant Protection and Plant Quarantine	45.00	31.00	18.43	0.11	18.54	41.20%	59.81%
XII	Sub - Mission on Agriculture Extension	1173.75	924.00	416.33	137.19	553.52	47.16%	59.90%
XIII	Information Technology	50.00	55.19	15.64	8.15	23.79	47.58%	43.11%
XIV	Sub- Mission on Agriculture Mechanisation	1050.00	850.00	526.49	132.62	659.11	62.77%	77.54%
XV	Integrated Scheme on Agriculture Census and Statistics	374.00	267.00	196.02	19.58	215.60	57.65%	80.75%
XVI	Integrated Scheme on Agricultural Cooperation	373.00	373.00	90.43	0.00	90.43	24.24%	24.24%
XVI I	Integrated Scheme on Agriculture Marketing	410.00	264.20	103.30	82.46	185.76	45.31%	70.31%
XVI II	National Bamboo Mission	100.00	70.00	14.55	3.13	17.68	17.68%	25.26%
XIX	National Mission on Edible Oils (Oil Palm)	0.00	100.00	0.00	0.00	0.00	0.00%	0.00%
	Total - Green Revolution	13408.19	8889.20	3617.08	931.55	4548.63	33.92%	51.17%
	TOTAL - CENTRALLY SPONSORED SCHEMES	17408.19	10889.20	4366.13	961.68	5327.81	30.61%	48.93%
	GRAND TOTAL (1+2+3+4)	123017.57	118294.24	87646.32	7423.97	95070.29	77.28%	80.37%

1.21 During the course of evidence, the Secretary of the Department added:

“The budget estimate of our Department for the year 2023-24 is Rs 115531.79 crore. Last year, the agricultural exports touched the figure of 50 billion dollars for the first time. The main focus of the Department is to supplement the income of farmers, implement plans for mitigation of risks being faced by them especially in the present time of Climate Change. Department is working beyond

value chain to ensure that no bottlenecks remain in the system. Crop diversification is also being given prominence and impetus is being given to Digital technology so that farmers are able to get timely information/updates. For the Financial year 2023-24, an allocation of Rs.1,15,531.79 Crore has been done out of which Rs.60000 Crore is for PM-KISAN, Rs.23000 Crore is for Credit Support, Rs.13,625 Crore for Insurance Scheme. Rs.98980.03 Crore is reserved for Central Sector Schemes and Rs.14675.82 Crore is meant for Centrally Sponsored Schemes."

Surrender of Funds

1.22 The Committee desired to know the Scheme-wise details thereof including the percentage utilization as against this Budgetary Allocation alongwith the reasons for surrendering the funds, year-wise, the Department has submitted:-

"

Grant No. 1-Department of Agriculture & Farmers Welfare								
Surrender during 2020-21 (Scheme + Non-Scheme)								
(Rs. In lakh)								
S. No.		BE 2020-21	RE 2020-21	Suppl.	Reapp. (+) / (-)	Provision available	Final Requirement	Surrender
1	Secretariat	17968.00	18182.00	0.00	2134.17	20102.17	18356.42	-1745.75
2	Interest Subsidy	2117500.00	1983175.00	0.00	-4151.90	2113348.10	1778972.00	-334376.10
3	Pradhan Mantri Fasal Bima Yojna (NCIP)	1569500.00	1530655.00	0.00	15673.79	1553826.21	1416626.50	-137199.71
4	Pradhan Mantri Krishi Sinchai Yojna	400000.00	256320.00	0.20	1973.77	401973.97	256434.85	-145539.12
5	Implementation of MIS/PSS	200000.00	99600.00	0.00	0.00	200000.00	135793.00	-64207.00
6	Promotion of Agricultural Mechanization for in-situ Management of Crop Residue	60000.00	60000.00	0.00	-100.00	59900.00	57374.00	-2526.00
7	Pradhan Mantri AnnadataAay Sanrakshan Abhiyan (PM-AASHA)	50000.00	30000.00	0.00	0.00	50000.00	0.00	-50000.00
8	Distribution of Pulses to state/ union territories for Welfare Schemes	80000.00	62000.00	0.00	0.00	80000.00	53756.00	-26244.00

9	Pradhan Mantri Kisan Samman Nidhi (PM-KISAN)	7500000.00	6500000.00	0.60	7353.15	7507353.75	6269119.71	-1238234.04
10	Pradhan mantri Kisan Mandhan Yojna	22000.00	5000.00	0.00	0.00	22000.00	11000.00	-11000.00
11	Grants to Farmers Producers Organisations	50000.00	25000.00	0.00	0.00	50000.00	25000.00	-25000.00
12	Agriculture Infrastructure Fund	0.00	20800.00	19349.80	0.00	19349.80	2360.41	-16989.39
13	GREEN REVOLUTION	1373009.00	1085060.00	1453.40	8464.60	1382927.00	1053534.59	-329392.41
13.1	Rashtriya Krishi Vikas Yojna	370000.00	255121	0	-3109	366891	260027.04	-106863.96
13.2	KRISHONNANTI YOJNA	1003009.00	829939.00	1453.40	11573.60	1016036.00	793507.55	-222528.45
13.2.1	Integrated Development of Horticulture including National Beekeeping Honey Mission (NBHM)	231025.00	161892.00	0.20	13189.22	217835.98	158475.19	-59360.79
13.2.2	National Project on Organic Farming	2863.00	2565.00	0.00	0.00	2863.00	2565.00	-298.00
13.2.3	National Project on Soil & Health Fertility	32443.00	22999.00	0.40	2705.46	35148.86	26500.98	-8647.88
13.2.4	Organic Value Chain Development for NES Region	17500.00	17500.00	0.10	2015.84	19515.94	13801.93	-5714.01
13.2.5	National Mission for Sustainable Agriculture (RADP)	20250.00	14500.00	0.10	347.90	20598.00	13325.18	-7272.82
13.2.6	Soil and Land Use Survey of India	3034.00	2780.00	0.00	92.68	3126.68	2764.00	-362.68
13.2.7	Paramparagat Krishi Vikas Yojna	50000.00	35000.00	0.00	-180.00	49820.00	38229.10	-11590.90
13.2.8	National Project on Agro-Forestry	3600.00	2900.00	0.00	33.87	3633.87	2971.17	-662.70
13.2.9	National Bamboo Mission	11000.00	9400.00	0.00	0.00	11000.00	8457.74	-2542.26
13.2.10	Sub-Mission on Agriculture Extension	122193.00	95933.00	0.00	-4032.09	118160.91	91963.22	-26197.69
13.2.11	Information Technology	4000.00	4500.00	0.00	695.00	4695.00	4349.80	-345.20
13.2.12	Sub-Mission on Seeds & Planting Material	38904.00	33200.00	1.20	2840.34	41745.54	26733.96	-15011.58
13.2.13	Sub-Mission on Agricultural Mechanization	103309.00	105034.00	150.00	4085.20	107544.20	105008.60	-2535.60
13.2.14	Sub-Mission on Plant Protection	19334.00	19700.00	1300.00	1252.00	21886.00	19773.67	-2112.33

	<i>and Plant Quarantine</i>								
13.2.15	Integrated Scheme on Agriculture Cooperation	40550.00	35634.00	0.00	0.00	40550.00	38136.00	-2414.00	
13.2.16	Integrated Scheme on Agricultural Marketing	55000.00	40225.00	0.00	137.58	55137.58	32278.39	-22859.19	
13.2.17	National Food Security Mission	211379.00	187680.00	1.20	11381.94	222762.14	169778.36	-52983.78	
13.2.17.1	<i>National Food Security Mission- Oilseeds and Oil Palm</i>	50317.00	49967.00	0.60	5087.40	55405.00	47502.54	-7902.46	
13.2.17.2	<i>National Food Security Mission- Other Crops</i>	161062.00	137713.00	0.60	6294.54	167357.14	122275.82	-45081.32	
13.2.18	Integrated Scheme on Agriculture Census and Statistics	36184.00	38149.00	0.20	3458.75	39642.95	38086.94	-1556.01	
13.2.19	National Rainfed Area Authority	441.00	348.00	0.00	-71.65	369.35	308.32	-61.03	
	Grand Total-Demand No. 1- Department of Agriculture, Cooperation & Farmers Welfare	13439977.00	11675792.00	20804.00	0.00	13460781.00	11078327.48	-	2382453.52

Surrender is mainly on account of less requirement under NES, SCPSC and TASP components.

Grant No. 1-Department of Agriculture, Cooperation & Farmers Welfare										
(Rs. in Lakhs)										
S. No.	Name of Mission/Scheme	BE 2021-22	Actual Up to 30.03.22	RE 2021-22	Sup pl.	Reap p. (+) /(-)	Provisio n available	Final Requirem ent	Surrender	
									BE.21-22	RE.21-22
I- Central Sector Schemes/Projects										
1	Pradhan Mantri Fasal BimaYojna-NCIP	1600000.00	1354696.09	1598939.00	0.10	-233147.89	1366852.21	1355327.09	-11525.12	-243611.91
2	Interest Subsidy for Short Term Credit to Farmers	1946831.00	1736351.30	1814230.00	0.00	345186.21	2292017.21	2292017.21	0.00	477787.21
3	Implementation of Market Intervention Scheme/Price Support Scheme(MIS/ PSS)	150050.00	228833.25	359561.00	0.10	78790.90	228841.00	228841.00	0.00	-130720.00
4	Pradhan Mantri AnnadataAay Sanrakshan Abhiyan (PM-AASHA)								0.00	0.00
4.1	Private Procurement and Stockist Scheme (PPSS)	15000.00	0.00	50.00	0.00	-1500.00	0.00	0.00	0.00	-50.00
4.2	Price Deficiency Payment Scheme (PDPS)	25000.00	0.00	50.00	0.00	-2500.00	0.00	0.00	0.00	-50.00

Total- Pradhan Mantri AnnadataAay Sanrakshan Abhiyan (PM-AASHA)		40000.00	0.00	100.00	0.00	-4000.00	0.00	0.00	0.00	-100.00
5	Distribution of Pulses to state/ union territories for Welfare Schemes	30000.00	5000.00	5000.00	0.00	-2500.00	5000.00	5000.00	0.00	0.00
6	Promotion of Agricultural Mechanization for in-situ Management of Crop Residue	70000.00	69129.89	70000.00	0.00	28.00	70028.00	70028.00	0.00	28.00
7	Pradhan Mantri Kisan Samman Nidhi (PM-KISAN)	6500000.00	6628539.88	67500.00	2.27	685323.77	7185326.04	6728185.88	-457140.16	-21814.12
8	Pradhanmantri Kisan MandhanYojna	5000.00	3950.00	50.00	0.00	-1000.00	4000.00	4000.00	0.00	3950.00
9	Formation and Promotion of Farmers Producers Organizations	70000.00	42125.48	25000.00	0.00	-25067.50	44932.50	42976.50	-1956.00	17976.50
10	Agriculture Infrastructure Fund	90000.00	1375.11	20000.00	0.00	-78681.00	11319.00	11319.00	0.00	-8681.00
Total- Central Sector Schemes/Projects		10501881.00	10070001.00	10642880.00	2.47	706432.49	11208315.96	10737694.68	-470621.28	94814.68
II - Centrally Sponsored Schemes									#REF!	
1	Pradhan Mantri Krishi Sinchai Yojna-Per Drop More Crop (PMKSY)	400000.00	147511.73	20000.00	0.00	-194064.00	205936.00	204736.00	-1200.00	4736.00
2-	Green Revolution								0.00	0.00
2.1	Rastriya Krishi Vikas Yojna	371244.00	170110.21	20000.00	0.00	-171244.00	200000.00	175824.37	-24175.63	-24175.63
2.2	Krishiionnati Yojna								0.00	0.00
2.2.1	National Food Security Mission								0.00	0.00
2.2.1.1	National Food Security Mission-Oilseeds and Oil Palm	53600.00	19936.64	30000.00	0.00	-32727.27	20872.73	20872.73	0.00	-9127.27
2.2.1.2	National Food Security Mission- Other Crops	156000.00	78615.33	12400.00	0.00	-74902.90	81097.10	81097.10	0.00	-42902.90
Total -	National Food Security Mission	209600.00	98551.97	15400.00	0.00	-107630.17	101969.83	101969.83	0.00	-52030.17
2.2.2	National Mission on Edible Oils (Oilpalm)	0.00	0.00	10000.00	0.70	0.00	0.70	0.00	-0.70	-10000.00
2.2.3	National Project on promotion of Organic Farming	1200.00	55.54	600.00	0.00	0.00	1200.00	840.00	-360.00	240.00
2.2.4	Organic Value Chain Development for NES Region	20000.00	13226.38	17481.00	0.10	-6374.77	13625.33	13625.33	0.00	-3855.67
2.2.5	National Project on Management of Soil Health & Fertility	31500.00	877.50	10000.00	0.00	-25931.17	5568.83	5214.21	-354.62	-4785.79
2.2.6	National Mission for Sustainable Agriculture (RADP & Climate change)	18000.00	6259.30	11000.00	0.00	-7078.46	10921.54	7954.04	-2967.50	-3045.96
2.2.7	Paramparagat Krishi Vikas Yojna	45000.00	8348.72	10000.00	0.00	-35407.81	9592.19	9592.11	-0.08	-407.89

2.2.8	National Project on Agro-Forestry	3400.00	837.22	2000.00	0.00	-1219.93	2180.07	2180.07	0.00	180.07
2.2.9	2.2.9.1 Mission for Integrated Development of Horticulture	224000.00	74039.19	15000.00	0.00	-7599.29	148007.10	135001.00	-13006.10	-14999.00
	2.2.9.2 National Beekeeping Honey Mission (NBHM)	14500.00	5000.00	9400.00	0.00	-6780.00	7720.00	7720.00	0.00	-1680.00
2.2.10	Sub-Mission Seeds & Planting Material	44800.00	13970.06	31000.00	0.20	-2684.56	17954.57	17867.47	-87.10	-13132.53
2.2.11	Sub-Mission on Plant Protection and Plant Quarantine	4500.00	3137.82	3100.00	0.00	-900.00	3600.00	2600.00	-1000.00	-500.00
2.2.12	Sub-Mission on Agriculture Extension	117375.00	79725.06	92400.00	0.00	-2986.23	87512.65	87512.65	0.00	-4887.35
2.2.13	Information Technology	5000.00	3948.07	5519.00	0.50	-86.73	4913.77	4913.77	0.00	-605.23
2.2.14	Sub-Mission on Agricultural Mechanization	105000.00	83006.43	85000.00	0.00	-2010.85	84898.15	83498.15	-1400.00	-1501.85
2.2.15	Integrated Scheme on Agriculture Census and Statistics	37400.00	26375.04	26700.00	0.00	-1041.40	26985.96	26985.96	0.00	285.96
2.2.16	Integrated Scheme on Agriculture Cooperation	37300.00	13262.50	37300.00	0.00	-2996.50	34303.50	34303.50	0.00	-2996.50
2.2.17	Integrated scheme on Agricultural Marketing	41000.00	21768.81	26420.00	0.00	-1727.71	23722.29	23715.29	-7.00	-2704.71
2.2.18	National Bamboo Mission	10000.00	2053.16	7000.00	0.00	-5000.00	5000.00	5000.00	0.00	-2000.00
Total- Krishonnati Yojna		969575.00	454442.77	688920.00	1.50	-379900.02	589676.48	570493.38	-19183.10	-118426.62
Total- Green Revolution		1340819.00	624552.98	888920.00	1.50	-551144.02	789676.48	746317.75	-43358.73	-142602.25
Total- Centrally Sponsored Schemes		1740819.00	772064.71	1088920.00	1.50	-745208.02	995612.48	951053.75	-44558.73	-137866.25
Total-	Scheme	12242700.00	10842065.71	11731800.00	3.97	-38775.53	12203928.44	11688748.43	-515180.01	-43051.57
Establishment and Other Central Sector Expenditure										
1	Secretariat	14728.00	13948.92	15445.00	0.00	105.63	14833.63	14753.63	-80.00	-691.37
2	International Cooperation	4969.00	3990.05	4969.00	0.00	0.00	4969.00	4969.00	0.00	0.00
3	Other Attached and Subordinate Offices	36050.00	30477.04	72356.00	0.03	3670.89	72758.93	72758.88	-0.05	402.88
4	Other Central Sector Expenditure	3310.00	4868.91	4854.00	1.00	1961.00	5272.00	5272.00	0.00	418.00
Total-Non-Scheme	Establishment and Other Central Sector Expr.	59057.00	53284.92	97624.00	1.03	38775.53	97833.56	97753.51	-80.05	129.51
Total- Grand Total- Grant No. 1 (Scheme +Non-Scheme)		12301757.00	10895350.63	11829424.00	5.00	0.00	12301762.00	11786501.94	-515260.06	-42922.06

Grant No. 1-Department of Agriculture & Farmers Welfare

Surrender (Tentative) 2022-23

(Rs. in Lakhs)

S. No.	Name of Mission/Scheme	BE 2022-23	Suppl.	Reapp. (+)/(-)	Provision available	Final Requirment	Surrender (Tentative)
I- Central Sector Schemes/Projects							
1	Pradhan Mantri Fasal BimaYojna-NCIP	1550000.00	0.00	-357.00	1549643.00	1050000.00	500000.00
2	Modified Interest Subvention	1950000.00	1.00		1950001.00	2000000.00	-50000.00
3	Implementation of Market Intervention Scheme/Price Support Scheme(MIS/ PSS)	150000.00	0.20	-660.00	149340.20	413300.00	-263300.00
4	Pradhan Mantri AnnadataAay Sanrakshan Abhiyan (PM-AASHA)						
4.1	Private Procurement and Stockist Scheme (PPSS)	50.00	0.00	0.00	50.00	0.00	50.00
4.2	Price Deficiency Payment Scheme (PDPS)	50.00	0.00	0.00	50.00	0.00	50.00
Total- Pradhan Mantri AnnadataAay Sanrakshan Abhiyan (PM-AASHA)		100.00	0.00	0.00	100.00	0.00	100.00
5	Distribution of Pulses to state/ union territories for Welfare Schemes	900.00	0.20		900.20	16621.00	-15721.00
7	Pradhan Mantri Kisan Samman Nidhi (PM-KISAN)	6800000.00	1.40		6800001.40	5700000.00	1100000.00
8	Pradhanmantri Kisan Mandhan Yojna	10000.00	0.00		10000.00	0.00	10000.00
9	Formation and Promotion of Farmers Producers Organizations	50000.00	1.30	3740.00	53741.30	15000.00	35000.00
10	Agriculture Infrastructure Fund	50000.00	0.00	-4043.53	45956.47	8000.00	42000.00
11	National Beekeeping Honey Mission (NBHM)	10000.00	0.00		10000.00	4000.00	6000.00
Total- Central Sector Schemes/Projects		10571000.00	4.10	-1320.53	10569683.57	9206921.00	1364079.00
II - Centrally Sponsored Schemes							
1	Rastriya Krishi Vikas Yojna	1043300.00	0.00	-4000.00	1039300.00	588526.00	454774.00
2	Krishiionnati Yojna		0.00				
2.1	Food and Nutrition Security	139500.00	0.10	-372.87	139127.23	93000.00	46500.00
2.2	Edible Oil-	90000.00	0.30	-50.00	89950.30	33100.00	56900.00

	Oilpalm						
2.3	Edible Oil- Oilseeds	60000.00	0.30		60000.30	40000.00	20000.00
2.4	Organic Value Chain	19800.00	0.30		19800.30	15418.00	4382.00
2.5	Integrated Development of Horticulture	190000.00	0.00		190000.00	120000.00	70000.00
2.6	Seeds &	30500.00	0.10	4000.00	34500.10	23000.00	7500.00
2.7	Agriculture Extension	100000.00	0.00	-460.00	99540.00	84000.00	16000.00
2.8	Digital Agriculture	6000.00	0.30	-3.00	5997.30		6000.00
2.9	Agriculture Census and Statistics	32500.00	0.30	460.00	32960.30	32500.00	0.00
3.10	Agricultural Marketing	50000.00	1.00	0.00	50001.00	90000.00	-40000.00
Total- Krishonnati Yojna		718300.00	2.70	3574.13	721876.83	531018.00	187282.00
Total- Centrally Sponsored Schemes		1761600.00	2.70	-425.87	1761176.83	1119544.00	642056.00
Total-	Scheme	12332600.00	6.80	-	12330860.40	10326465.00	2006135.00
				1746.40			
Grand Total	Scheme -	12332600.00	6.80	-	12330860.40	10326465.00	2006135.00
Establishment and Other Central Sector Expenditure							
1	Secretariat	16340.00		1125.80	17465.80	16823.70	-483.70
2	International Cooperation	5073.00	0.00		5073.00	4465.91	607.09
3	Other Attached and Subordinate Offices	41937.00	1.10	330.60	42268.70	71409.39	-29472.39
4	Other Central Sector Expenditure	4050.00	0.10	290.00	4340.10	4630.20	-580.20
Total-Non- Scheme	Establishment and Other	67400.00	1.20	1746.40	69147.60	97329.20	-29929.20
Total- Grand Total- Grant No. 1 (Scheme +Non-Scheme)		12400000.00	8.00	0.00	12400008.00	10423794.20	1976205.80

"

Supplementary Demands for Grants during 2022-23

1.23 On being asked by the Committee about the provisions for the Supplementary Demands during 2022-23 alongwith Scheme-wise details and the reasons thereof, the Department has submitted :

"Supplementary Demands during 2022-23

(Figures in Rs. Crore)

1 st Batch	
Edible Oil – Oilseeds	80.00
PM-KISAN Scheme	7069.96
Farmer Producer Organizations (FPOs)	700.00
Edible Oil – Oilpalm	49.35
Agriculture Census and Statistics	1.35
Promotion of Organic Farming Programme	1.70

Total-Funds through Ind Supplementary	7902.36
II nd Batch (Provisional)	
Digital Agriculture	1.66
Distribution of Pulses to States/UTs for Welfare Schemes	157.21
Directorate of Plant Protection Quarantine and Storage	7.00
Food and Nutrition Security	6.00
Implementation of MIS/PSS	7.00

..

Re-Appropriation of Funds under Central Sector and Centrally Sponsored Schemes in the last three Financial Year

1.24 On being asked particularly about Scheme-wise/Programme-wise details of re-appropriation of funds during 2020-21,2021-22 and 2022-23 alongwith the reasons therefore, the Department has submitted:-

"Funds re-appropriated under Major Schemes during 2020-21,2021-22 and 2022-23 are stated here as under :

Grant No. 1-Department of Agriculture, Cooperation & Farmers Welfare										
(Rs. in Lakhs)										
S. No.	Name of Mission/Scheme	BE 2021-22	Actual Up to 30.03.22	RE 2021-22	Suppl.	Reapp. (+) /(-)	Provision available	Final Requirement	Surrender	
									BE.21-22	RE.21-22
I- Central Sector Schemes/Projects										
1	Pradhan Mantri Fasal BimaYojna-NCIP	1600000.00	1354696.09	1598939.00	0.10	-233147.89	1366852.21	1355327.09	-11525.12	-243611.91
2	Interest Subsidy for Short Term Credit to Farmers	1946831.00	1736351.30	1814230.00	0.00	345186.21	2292017.21	2292017.21	0.00	477787.21
3	Implementation of Market Intervention Scheme/Price Support Scheme(MIS/ PSS)	150050.00	228833.25	359561.00	0.10	78790.90	228841.00	228841.00	0.00	-130720.00
4	Pradhan Mantri AnnadataAay Sanrakshan Abhiyan (PM-AASHA)								0.00	0.00
4.1	Private Procurement and Stockist Scheme (PPSS)	15000.00	0.00	50.00	0.00	-15000.00	0.00	0.00	0.00	-50.00
4.2	Price Deficiency Payment Scheme (PDPS)	25000.00	0.00	50.00	0.00	-25000.00	0.00	0.00	0.00	-50.00
Total- Pradhan Mantri AnnadataAay Sanrakshan Abhiyan (PM-AASHA)		40000.00	0.00	100.00	0.00	40000.00	0.00	0.00	0.00	-100.00
5	Distribution of Pulses to state/ union territories for Welfare	30000.00	5000.00	5000.00	0.00	-25000.00	5000.00	5000.00	0.00	0.00

	Schemes									
6	Promotion of Agricultural Mechanization for in-situ Management of Crop Residue	70000.00	69129.89	70000.00	0.00	28.00	70028.00	70028.00	0.00	28.00
7	Pradhan Mantri Kisan Samman Nidhi (PM-KISAN)	6500000.00	6628539.88	675000.00	2.27	685323.77	7185326.04	6728185.88	-457140.16	-21814.12
8	Pradhan mantri Kisan Mandhan Yojna	5000.00	3950.00	50.00	0.00	-1000.00	4000.00	4000.00	0.00	3950.00
9	Formation and Promotion of Farmers Producers Organizations	70000.00	42125.48	25000.00	0.00	-25067.50	44932.50	42976.50	-1956.00	17976.50
10	Agriculture Infrastructure Fund	90000.00	1375.11	20000.00	0.00	-78681.00	11319.00	11319.00	0.00	-8681.00
Total- Central Sector Schemes/Projects		10501881.00	10070001.00	10642880.00	2.47	706432.49	11208315.96	10737694.68	-470621.28	94814.68
II - Centrally Sponsored Schemes									#REF!	
1	Pradhan Mantri Krishi Sinchai Yojna- Per Drop More Crop (PMKSY)	400000.00	147511.73	200000.00	0.00	-194064.00	205936.00	204736.00	-1200.00	4736.00
2-	Green Revolution								0.00	0.00
2.1	Rastriya Krishi Vikas Yojna	371244.00	170110.21	200000.00	0.00	-171244.00	200000.00	175824.37	-24175.63	-24175.63
2.2	Krishiannatin Yojna								0.00	0.00
2.2.1	National Food Security Mission								0.00	0.00
2.2.1.1	National Food Security Mission- Oilseeds and Oil Palm	53600.00	19936.64	30000.00	0.00	-32727.27	20872.73	20872.73	0.00	-9127.27
2.2.1.2	National Food Security Mission- Other Crops	156000.00	78615.33	124000.00	0.00	-74902.90	81097.10	81097.10	0.00	-42902.90
Total-	National Food Security Mission	209600.00	98551.97	154000.00	0.00	-107630.17	101969.83	101969.83	0.00	-52030.17
2.2.2	National Mission on Edible Oils (Oilpalm)	0.00	0.00	10000.00	0.70	0.00	0.70	0.00	-0.70	-10000.00
2.2.3	National Project on promotion of Organic Farming	1200.00	55.54	600.00	0.00	0.00	1200.00	840.00	-360.00	240.00

2.2.4	Organic Value Chain Development for NES Region	20000.00	13226.38	17481.00	0.10	-6374.77	13625.33	13625.33	0.00	-3855.67
2.2.5	National Project on Management of Soil Health & Fertility	31500.00	877.50	10000.00	0.00	-25931.17	5568.83	5214.21	-354.62	-4785.79
2.2.6	National Mission for Sustainable Agriculture (RADP & Climate change)	18000.00	6259.30	11000.00	0.00	-7078.46	10921.54	7954.04	-2967.50	-3045.96
2.2.7	Paramparagat Krishi Vikas Yojna	45000.00	8348.72	10000.00	0.00	-35407.81	9592.19	9592.11	-0.08	-407.89
2.2.8	National Project on Agro-Forestry	3400.00	837.22	2000.00	0.00	-1219.93	2180.07	2180.07	0.00	180.07
2.2.9	2.2.9.1 Mission for Integrated Development of Horticulture	224000.00	74039.19	150000.00	0.00	-75992.90	148007.10	135001.00	-13006.10	-14999.00
	2.2.9.2 National Beekeeping Honey Mission (NBHM)	14500.00	5000.00	9400.00	0.00	-6780.00	7720.00	7720.00	0.00	-1680.00
2.2.10	Sub-Mission Seeds & Planting Material	44800.00	13970.06	31000.00	0.20	-26845.63	17954.57	17867.47	-87.10	-13132.53
2.2.11	Sub-Mission on Plant Protection and Plant Quarantine	4500.00	3137.82	3100.00	0.00	-900.00	3600.00	2600.00	-1000.00	-500.00
2.2.12	Sub-Mission on Agriculture Extension	117375.00	79725.06	92400.00	0.00	-29862.35	87512.65	87512.65	0.00	-4887.35
2.2.13	Information Technology	5000.00	3948.07	5519.00	0.50	-86.73	4913.77	4913.77	0.00	-605.23
2.2.14	Sub-Mission on Agricultural Mechanization	105000.00	83006.43	85000.00	0.00	-20101.85	84898.15	83498.15	-1400.00	-1501.85
2.2.15	Integrated Scheme on Agriculture Census and Statistics	37400.00	26375.04	26700.00	0.00	-10414.04	26985.96	26985.96	0.00	285.96
2.2.16	Integrated Scheme on Agriculture Cooperation	37300.00	13262.50	37300.00	0.00	-2996.50	34303.50	34303.50	0.00	-2996.50
2.2.17	Integrated scheme on Agricultural Marketing	41000.00	21768.81	26420.00	0.00	-17277.71	23722.29	23715.29	-7.00	-2704.71
2.2.18	National Bamboo Mission	10000.00	2053.16	7000.00	0.00	-5000.00	5000.00	5000.00	0.00	-2000.00
Total- Krishonnati Yojna		969575.00	454442.77	688920.00	1.50	-379900.02	589676.48	570493.38	-19183.10	-118426.62

Total- Green Revolution		1340819.00	624552.98	888920.00	1.50	-551144.02	789676.48	746317.75	-43358.73	-142602.25
Total- Centrally Sponsored Schemes		1740819.00	772064.71	1088920.00	1.50	-745208.02	995612.48	951053.75	-44558.73	-137866.25
Total-	Scheme	1224270.00	10842065.71	11731800.00	3.97	-38775.53	12203928.44	11688748.43	-515180.01	-43051.57
Establishment and Other Central Sector Expenditure										
1	Secretariat	14728.00	13948.92	15445.00	0.00	105.63	14833.63	14753.63	-80.00	-691.37
2	International Cooperation	4969.00	3990.05	4969.00	0.00	0.00	4969.00	4969.00	0.00	0.00
3	Other Attached and Subordinate Offices	36050.00	30477.04	72356.00	0.03	36708.90	72758.93	72758.88	-0.05	402.88
4	Other Central Sector Expenditure	3310.00	4868.91	4854.00	1.00	1961.00	5272.00	5272.00	0.00	418.00
Total- Non-Scheme	Establishment and Other Central Sector Expr.	59057.00	53284.92	97624.00	1.03	38775.53	97833.56	97753.51	-80.05	129.51
Total- Grand Total- Grant No. 1 (Scheme +Non-Scheme)		12301757.00	10895350.63	11829424.00	5.00	0.00	12301762.00	11786501.94	-515260.06	-42922.06

Grant No. 1-Department of Agriculture & Farmers Welfare							
Surrender (Tentative) 2022-23							
(Rs. in Lakhs)							
S. No.	Name of Mission/Scheme	BE 2022-23	Suppl.	Reapp. (+)/(-)	Provision available	Final Requirement	Surrender (Tentative)
I- Central Sector Schemes/Projects							
1	Pradhan Mantri Fasal BimaYojna-NCIP	1550000.00	0.00	-357.00	1549643.00	1050000.00	500000.00
2	Modified Interest Subvention	1950000.00	1.00		1950001.00	2000000.00	-50000.00
3	Implementation of Market Intervention Scheme/Price Support Scheme(MIS/ PSS)	150000.00	0.20	-660.00	149340.20	413300.00	-263300.00
4	Pradhan Mantri AnnadataAay Sanrakshan Abhiyan (PM-AASHA)						
4.1	Private Procurement and Stockist Scheme (PPSS)	50.00	0.00	0.00	50.00	0.00	50.00
4.2	Price Deficiency Payment Scheme (PDPS)	50.00	0.00	0.00	50.00	0.00	50.00
Total- Pradhan Mantri AnnadataAay Sanrakshan Abhiyan (PM-AASHA)		100.00	0.00	0.00	100.00	0.00	100.00

5	Distribution of Pulses to state/ union territories for Welfare Schemes	900.00	0.20		900.20	16621.00	-15721.00
7	Pradhan Mantri Kisan Samman Nidhi (PM-KISAN)	6800000.00	1.40		6800001.40	5700000.00	1100000.00
8	Pradhan mantri Kisan Mandhan Yojna	10000.00	0.00		10000.00	0.00	10000.00
9	Formation and Promotion of Farmers Producers Organizations	50000.00	1.30	3740.00	53741.30	15000.00	35000.00
10	Agriculture Infrastructure Fund	50000.00	0.00	-4043.53	45956.47	8000.00	42000.00
11	National Beekeeping Honey Mission (NBHM)	10000.00	0.00		10000.00	4000.00	6000.00
Total- Central Sector Schemes/Projects		10571000.00	4.10	-1320.53	10569683.57	9206921.00	1364079.00
II - Centrally Sponsored Schemes							
1	Rastriya Krishi Vikas Yojna	1043300.00	0.00	-4000.00	1039300.00	588526.00	454774.00
2	Krishionnati Yojna		0.00				
2.1	Food and Nutrition Security	139500.00	0.10	-372.87	139127.23	93000.00	46500.00
2.2	Edible Oil-Oilpalm	90000.00	0.30	-50.00	89950.30	33100.00	56900.00
2.3	Edible Oil-Oilseeds	60000.00	0.30		60000.30	40000.00	20000.00
2.4	Organic Value Chain	19800.00	0.30		19800.30	15418.00	4382.00
2.5	Integrated Development of Horticulture	190000.00	0.00		190000.00	120000.00	70000.00
2.6	Seeds &	30500.00	0.10	4000.00	34500.10	23000.00	7500.00
2.7	Agriculture Extension	100000.00	0.00	-460.00	99540.00	84000.00	16000.00
2.8	Digital Agriculture	6000.00	0.30	-3.00	5997.30		6000.00
2.9	Agriculture Census and Statistics	32500.00	0.30	460.00	32960.30	32500.00	0.00
3.10	Agricultural Marketing	50000.00	1.00	0.00	50001.00	90000.00	-40000.00
Total- Krishionnati Yojna		718300.00	2.70	3574.13	721876.83	531018.00	187282.00
Total- Centrally Sponsored Schemes		1761600.00	2.70	-425.87	1761176.83	1119544.00	642056.00
Total-	Scheme	12332600.00	6.80	-1746.40	12330860.40	10326465.00	2006135.00

Grand Total	Scheme -	12332600.00	6.80	-	12330860.40	10326465.00	2006135.00
Establishment and Other Central Sector Expenditure							
1	Secretariat	16340.00		1125.80	17465.80	16823.70	-483.70
2	International Cooperation	5073.00	0.00		5073.00	4465.91	607.09
3	Other Attached and Subordinate Offices	41937.00	1.10	330.60	42268.70	71409.39	-29472.39
4	Other Central Sector Expenditure	4050.00	0.10	290.00	4340.10	4630.20	-580.20
Total-Non-Scheme	Establishment and Other	67400.00	1.20	1746.40	69147.60	97329.20	-29929.20
Total- Grand Total- Grant No. 1 (Scheme +Non-Scheme)		12400000.00	8.00	0.00	12400008.00	10423794.20	1976205.80

In so far as details of 2022-23 is concerned, final position will be available after the end of financial year. However, major tentative re-appropriation till date has been indicated in above Table."

Revenue Receipts

1.25 When asked about the year-wise details of sources of Revenue Receipts for the Department apart from the Budgetary Support, the Department has submitted:

"There are two kind of revenue receipt: Tax Revenue and Non Tax Revenue (NTR). Tax Revenue is directly credited in the book of Accounts of concerned Departments. The nature of Non Tax Revenue along with revenue generated details is as under:-

Major Heads	(Rs. in Lakh)		
	Actuals	Actuals	Actuals upto
	2020-21	2021-22	Dec-22
0050-Dividends&Profits	1072.54	82.76	147.36
0070-OtherAdmn.Services	4.30	32.88	66.15
0071-Contributions & recoveries towards pension & other Retirement Benefit	72.08	128.64	44.51
0075-Misc.GeneralServices	6.95	21.14	13.44
0401-CropHusbandry	43957.61	64570.36	34115.82
0415-AgriculturalResearchEducation	0.00	19963.28	642.92
0435-OtherAgriculturalProgrammes	2317.64	2154.58	1528.77
Grand Total	47431.12	86953.64	36558.97

"

1.26 On being specifically asked by the Committee to furnish details of targets vis-a-vis achievements of Revenue Generation during 2020-21, 2021-22 and 2022-23 alongwith the reasons for shortfall, if any, in achievements, year-wise and the remedial measures taken to achieve the targets set for Revenue Generation, the Department has submitted:

"

(Rs. In lakhs)						
Major Head	BE(Targets)	Actuals	BE(Targets)	Actuals	RE(Targets)	Actuals upto
	2020-21	2020-21	2021-22	2021-22	2022-23	Dec-22
0050-Dividends & Profits	1631.74	1072.54	1102.91	82.75	90.75	147.36
0070-Other Admn Services	13.20	4.30	9.30	31.79	40.70	66.15
0071-Contributions & recoveries towards pension & other Retirement Benefit	40.30	72.08	100.00	128.65	100.00	44.51
0075-Misc. General Services	9.50	6.95	5.00	21.14	10.00	13.44
0235-Social security & Welfare	0.01	0.00	0.00	0.00	0.00	0.00
0401-Crop Husbandry	62342.50	43957.61	51505.00	41880.71	73604.00	34115.82
0415-Agricultural Research Education	0.00	0.00	0.00	466.94	500.00	642.92
0435-Other Agril. Programmes	1956.02	2317.64	2316.01	2154.58	2420.00	1528.77
Grand Total	65993.27	47431.12	55038.22	44766.56	76765.45	36558.97

"

1.27 On being asked by the Committee regarding the measures being taken to achieve the targets being set for Revenue Generation for the year 2023-24, the Department has submitted:

"

(Rs in Lakhs)	
Major Heads	BE 2023-24 (Targets)
0050- Dividends & Profits	95.29
0070- Other Admn. Services	42.80
0071-Contributions & recoveries towards	

pension & other Retirement Benefit	107.00
0075-Misc.General Services	8.00
0401-Crop Husbandry	73649.30
0415-Agricultural Research Education	525.00
0435-Other Agricultural Programmes	2500.00

1.28 The Committee also desired to have details of fee received by the Training Institutes under the DA&FW for providing Consultancy/Training services to other Organizations during 2020-21,2021-22 and 2022-23, the Department on this count has submitted:

"The details of fee received by the institutes of the Department for providing Consultancy/Training services may be seen as under:

(1) National Institute of Agricultural Extension Management (MANAGE):

(Rupees in Crore)

Total Fee Received	2020-21	2021-22	2022-23
Sponsored/Consultancy Prog.	14.46*	4.29	1.79

* Received balance amount from USAID against programmes completed during previous year

(2) Choudhary Charan Singh National Institute of Agricultural Marketing (CCS NIAM): The details of fee received by CCS NIAM for providing Consultancy/Training services to other Organizations is as under:

(Rs. in Crore)

Financial Year	Income
2020-21	0.41
2021-22	0.51
2022-23	0.57

(3) National Institute of Plant Health Management (NIPHM) : Details of training fee received by NIPHM for providing Consultancy/Training services to other Organizations is as under :

Rs. In Crore

Financial Year	Income
2020-21	0.56
2021-22	1.17
2022-23*	1.12

*2022-23 figures are upto January, 2023

(4) Farm Machinery Training & Testing Institutions is as under.

Service /Name of the Institute	2020-21	2021-22	2022-23
	(Rs. in Crore)		
CRFMPTI, Budni (MP)	0.04	0.16	0.14

NRFMTTI, Hisar (Haryana)	0.06	0.23	0.22
SRFMTTI, Anantapur (AP)	0.04	0.07	0.12
NERFMTTI, Biswanath Chariali (Assam)	0.04	0.11	0.08

"

Status of Utilization Certificates

1.29 The Committee desired to have the Scheme-wise, State and Union territory-wise details of status of Utilization Certificates (UCs) of the Department and also in all its Schemes/Programme for the last three financial years. The Department in its reply submitted:

"Summary of UCs pending against the State Governments for last five years:-

Amount in Crore

Name of Scheme / Item	Pending UCs as on 30-12-2022 for releases upto 20-21
Pradhan Mantri Krishi Sinchai Yojana	
Pradhan mantri Krishi sinchai Yojna	2126.99
Green Revolution	
Information Technology	27.65
National Mission on Oilseed and Oil palm (NFSM)	48.10
National Food Security Mission	20.22
Parampragat Krishi Vikas Yojna	287.41
Sub-Mission-On Agriculture Extension	157.79
National Mission on Horticulture	483.56
National Project on Management Soil Health & Fertility [Soil Health Management] + [Soil Health Card]	143.73
Rainfed Area Development-National Mission for Sustainable Agriculture (NMSA)	20.33
Sub-Mission on Agriculture Mechanization	130.38
Rastriya Krishi Vikash Yojana	1823.57
Sub-Mission on Seed & Planting Material	479.34
National Project on Agro Forestry	39.59
Integrated Scheme on Agriculture Census and Statistic	84.77
National Bamboo Mission	53.29
Total	5926.72

Note: Outstanding UC means fund released by PAO/PrAO upto a particular indicated date minus UC received by PAO/PrAO upto a particular indicated date as per provisions contained in the GFR and as per instructions issued by Budget Division, MoF. Further, It could be possible that IAs/Agency/ABs etc may have furnished UC to respective division which have not been sent to PAO/PrAO by concerned division, therefore, it would be appreciated if same may be reconciled by IFD/Budget section with division before sending the information to standing committee.

Outstanding UC's as on 01.04.2020 in r/o Grant 1 released upto 31.03.2019

Sl. No.	Scheme Name	No Of Ucs	Amount
1.	Agriculture Marketing [9006]	157	540.22

2.	Establishment Expenditure (Agriculture Cooperation and Farmers Welfare [3436])	3	0.62
3.	Information Technology (Agriculture Coop. and Farmer's Welfare- [9423])	27	14.18
4.	Integrated Scheme on Cooperation [9007]	83	332.10
5.	Integrated Scheme on Agriculture Census and Statistics [9005]	124	78.10
6.	National Bamboo Mission [3540]	10	5.08
7.	National Food Security Mission- [9140]	127	339.52
8.	National Institute of Agricultural Extension Management (MANAGE)-[9212]	5	5.65
9.	National Institute of Plant Health Management	1	1.63
10.	National Mission on Horticulture [9120]	181	686.11
11.	National Mission on Oil Seed and Oil Palm [9143]	73	113.97
12.	National Project on Agro Forestry [2010]	8	0.66
13.	National Project on Promotion of Organic Farming [0010]	1	2.76
14.	National Project on Soil Health and Fertility	1	0.40
15.	Organic Value Chain Development for North East Region [1816]	137	229.18
16.	Paramparagat Krishi Vikas Yojana [9422]	46	18.92
17.	Pradhan Mantri Krishi Sinchai Yojana (PMKSY)- Per Drop More Crop Residue- [9347]	2	6.18
18.	Promotion of Agricultural Mechanization for institute Management of Crop Residue-[3618]	6	3.60
19.	Protection of Plant Varieties and Farmers Rights Authority-[3025]	4	13.53
20.	Rainfed Area Development and Climate Change- [2009]	17	7.68
21.	Rashtriya Krishi Vikas Yojana [9144]	101	134.25
22.	Sub-Mission on Agriculture Extension [9144]	191	233.77
23.	Sub- Mission on Agriculture Mechanisation	28	636.03
24.	Sub- Mission on Plant Protection and Plant Quarantine-[3032]	22	54.93
25.	Sub- Mission on seed and Planting Material	190	235.76
	Grant Total	1545	3694.83

Note: Outstanding UC means fund released by PAO /Pr AO upto a particular indicated date minus UC received by PAO/Pr AO upto a particular indicated date as per provisions content in the GFR and as per instructions issued by Budget Division, MoF. Further, it could be possible that IAs / Agency / ABs etc. may have furnished UC to respected Division which have not been sent to PAO / Pr AO by concerned Division, therefore, it would be appreciated if same may be reconciled by IFD / Budget Section with Division before sending the information to Standing Committee

Position as on 01/04/2019, in respect of Grant 01 Division- Wise Outstanding Ucs in respect of Grants released upto 31/03/2018 in respect of Grant 01

Division	No. Of Ucs	Amount (in Cr)
Agro forestry Division	6	0.44
CET Division	84	235.68
Crop Division	13	1.38
EA Division	88	49.48
Extension Division	176	226.02
Horticulture Division	175	890.57
INM Division	87	70.19
IT Division	21	12.56
M&T Division	19	20.57
Manures & fertilizer Division	19	34.48
Marketing Division	87	1321.99
NFSM Division	62	179.52
NRM Division	2	0.60
PP Division	21	47.23
PPM Daridabad	49	2.23
RFS Division	17	6.90
RKVY Division	34	35.99
Seed Division	190	194.41
TMOP Division	83	89.54
Trade Division	3	0.21
Grant Total	1236	3419.99

Note: Outstanding UC means fund released by PAO /Pr AO upto a particular indicated date minus UC received by PAO/Pr AO upto a particular indicated date as per provisions content in the GFR and as per instructions issued by Budget Division, MoF. Further, it could be possible that IAs / Agency / ABs etc. may have furnished UC to respected Division which have not been sent to PAO / Pr AO by concerned Division, therefore, it would be appreciated if same may be reconciled by IFD / Budget Section with Division before sending the information to Standing Committee

Outstanding UC's as on 01.04.2021 in r/o Grant I released upto 31.03.2020

S. No.	Scheme Name	No. Of UCs	Amount
1	Agriculture Marketing-[9006]	166	592.85
2	Information Technology-[9423] -[9423]	26	13.48
3	Integrated Scheme on Agricultural Cooperation- [9007]*	20	144.06
4	Integrated Scheme on Agriculture Census and Statistics-[9005]	159	71.96
5	Distribution of Pulses to State/Union Territories for welfare schemes-[3628]	14	3404.6
6	NATIONAL BAMBOO MISSION-[3540]	5	3.05
7	National Food Security Mission-[9140]	86	287.81
8	National Institute of Agricultural Extension Management (MANAGE)-[9212]	7	6.71
9	National Mission on Horticulture-[9120]	175	356.83
10	National Mission on Oil Seed and Oil Palm-[9143]	22	8.4
11	NATIONAL PROJECT ON AGRO-FORESTRY-[2010]	4	0.42
12	NATIONAL PROJECT ON PROMOTION OF ORGANIC FARMING-[0010]	1	2.76
13	Organic Value Chain Development for North East Region-[1816]	34	140.79
14	PARAMPARAGAT KRISHI VIKAS YOJANA-[9422]	32	71.97
15	PRADHAN MANTRI KISAN SAMMAN NIDHI (PM-Kisan)-[3624]	21	10.22
16	Pradhan Mantri Krishi Sinchai Yojana (PMKSY)-Per Drop More Crop-[9347]	2	0.49
17	Promotion of Agricultural Mechanization for institute Management of Crop Residue-[3618]	10	594.15
18	Rainfed Area Development and Climate Change-[2009]	4	1.3
19	Rashtriya Krishi Vikas Yojna-[9145]	79	74.71
20	Sub-Mission on Agriculture Extension-[9144]	34	76.83
21	Sub-Mission on Agriculture Mechanisation-[9505]	10	31.17
22	Sub-Mission on Plant Protection and Plant Quarantine [3032]	12	31.47
23	Sub-Mission on Seed and Planting Material- [3031]	51	103.06
	GrandTotal	974	6029.09

Note : Outstanding UC means fund released by PAO/ Pr AO upto a particular indicated date minus UC received by PAO /PrAO upto a particular indicated date as per provisions contained in the GFR and as per instructions issued by Budget Division, MoF . Further, It could be possible that IAs / Agency / ABs etc may have furnished UC to respective division which have not been sent to PAO / Pr AO by concerned division, therefore, it would be appreciated if same may be reconciled by IFD / Budget section with division before sending the information to standing committee.

*Scheme transferred to M/o Cooperation from April'22

Outstanding UC's as on 30.12.2022 inr/0Grant1 released upto 31.03.2021

S.No.	Agency Name	No. Of Pending UCs	Sum of Balance UC amount
1	AGRICULTURE INFRASTRUCTURE FUND-[3894]	24	17.92
2	Agriculture Marketing-[9006]	167	695.94
3	FORMATION AND PROMOTION OF 10000 FARMER PRODUCER ORGANISATIONS(FPOs)-[3809]	12	166.83
4	Information Technology (Agriculture Coop. and Farmers Welfare)-[9423]	21	8.49
5	Integrated Scheme on Agriculture Census and Statistics-[9005]	15	15.20
6	NATIONAL BAMBOO MISSION-[3540]	2	0.12
7	National Food Security Mission-[9140]	2	0.71
8	National Institute of Agricultural Extension Management (MANAGE)-[9212]	14	14.20
9	National Mission on Horticulture-[9120]	47	77.62
10	National Mission on Oil Seed and Oil Palm-[9143]	8	0.10
11	NATIONAL PROJECT ON PROMOTION OF ORGANIC FARMING-[0010]	1	2.76
12	Organic Value Chain Development for North-East Region-[1816]	2	0.32
13	PARAMPARAGAT KRISHI VIKAS YOJANA-[9422]	31	63.66
14	PRADHAN MANTRI KISAN MANDHAN YOJANA-[3687]	1	110.00
15	PRADHAN MANTRI KISAN SAMMAN NIDHI(PM-Kisan)-[3624]	24	27.74
16	Pradhan Mantri Krishi Sinchai Yojana(PMKSY)-Per Drop More Crop-[9347]	9	35.04
17	Rainfed Area Development and Climate Change-[2009]	2	0.92
18	Rashtriya Krishi Vikas Yojna-[9145]	68	41.66
19	Sub-Mission on Agriculture Extension-[9144]	48	48.59
20	Sub-Mission on Agriculture Mechanisation-[9505]	12	15.18
21	Sub-Mission on Seed and Planting Material-[3031]	55	22.67
	Grand Total	565	1365.67

Note : Outstanding UC means fund released by PAO/ Pr AO upto a particular indicated date minus UC received by PAO / Pr AO upto a particular indicated date as per provisions contained in the GFR and as per instructions issued by Budget Division , MoF. Further, It could be possible that IAs / Agency / ABs etc may have furnished UC to respective division which have not been sent to PAO / Pr AO by concerned division, therefore, it would be appreciated if same may be reconciled by IFD / Budget section with division before sending the information to standing committee."

Increase in Farmers' Income

1.30 On the query regarding the schemes being implemented to increase income of farmers apart from enhancement in Credit limit, the Department has submitted:

"Increase in income of farmers is assessed/ estimated on the basis of results of successful implementation of all schemes/programmes of DA&FW. Some of the important schemes/ programmes initiatives pertaining to DA&FW in this regard and achievements therein are stated below:

(1) Unprecedented enhancement in budget allocation

In the year 2013-14 the budget allocation of Ministry of Agriculture (including DARE) and Ministry of Fisheries, Animal Husbandry & Dairying was only 30223.88 crore. This has increased by more than 4.35 time to Rs. 131612.41 crore in 2023-24.

(2) Income support to farmers through PM KISAN

Launch of PM-KISAN in 2019 -an income support scheme providing Rs. 6000 per year in 3 equal installments. More than Rs. 2.24 lakh crore has been released so far to more than 11 crore farmers as of now.

(3) Pradhan Mantri Fasal BimaYojana (PMFBY)

PMFBY was launched in 2016 addressing problems of high premium rates for farmers and reduction in sum insured due to capping. In past 6 Years of implementation – 38 crore farmer applications has been enrolled and over 12.37 crore (Provisional) farmer applicants have received claims. During this period nearly Rs. 25,252 crore were paid by farmers as their share of premium against which claims of over Rs. 1,30,015 crore (Provisional) have been paid to them. Thus for every 100 rupees of premium paid by farmers, they have received about Rs. 514 as claims.

(4) Institutional credit for agriculture sector

- i. Increased from Rs. 7.3 lakh crore in 2013-14 with a target to reach Rs. 18.5 lakh crore in 2022-23.
- ii. Benefit of concessional institutional credit through KCC at 4% interest per annum has also now been extended to Animal Husbandry and Fisheries farmers for meeting their short-term working capital needs.
- iii. A special drive has been undertaken since February 2020 to provide concessional institutional credit with focus on covering all PM-KISAN beneficiaries

through Kisan Credit Cards (KCC). As on 23.12.2022, 387.87 lakh new KCC applications have been sanctioned with a sanctioned credit limit of Rs. 4,49,443 crore as part of the drive.

(5) Fixing of Minimum Support Price (MSP) at one-and-a half times the cost of production –

- Government has increased the MSP for all mandated Kharif, Rabi and other commercial crops with a return of at least 50 per cent over all India weighted average cost of production from 2018-19.
- MSP for Paddy (common) has increased to Rs. 2040 per quintal in 2022-23 from Rs. 1310 per quintal in 2013-14.
- MSP for Wheat increased from Rs. 1400 per quintal in 2013-14 to Rs. 2125 per quintal in 2022-23.

(6) Promotion of organic farming in the country

i. Paramparagat Krishi Vikas Yojana (PKVY) was initiated in 2015-16 to promote organic farming in the country. 32384 clusters have been formed and an area of 6.53 lakh hectare has been covered benefitting 16.19 lakh farmers. In addition, Under NamamiGange Programme 123620 hectare area covered and under natural farming 4.09 lakh hectare area covered. Farmers in Uttar Pradesh, Uttarakhand, Bihar and Jharkhand have taken-up organic farming on either side of the river Ganga to control river water pollution as well as to fetch additional income to farmers.

ii. Government also proposes to promote sustainable natural farming systems through the scheme Bhartiya Prakratik Krishi Padhati (BPKP). The proposed scheme aims at cutting down cost of cultivation, enhancing farmer's income and ensuring resource conservation and, safe and healthy soils, environment and food.

iii. Mission Organic Value Chain Development in North East Region (MOVCDNER) has been launched. 379 Farmer Producer Companies have been formed comprising of 189039 farmers and covering 172966 hectare area.

(7) Per Drop More Crop

Per Drop More Crop (PDMC) scheme was launched in the year 2015-16 which aims to increase water use efficiency, reducing cost of inputs and increasing productivity at the farm level through Micro Irrigation technologies i.e. drip and

sprinkler irrigation systems. So far, an area of 69.55 lakh hectare has been covered under Micro irrigation through the PDMC scheme from the year 2015-16.

(8) Micro Irrigation Fund

A Micro Irrigation Fund of initial corpus Rs 5000 crore has been created with NABARD. In the Budget Announcement for 2021-22, the corpus of the fund has been increased to Rs.10000 Crore. Projects worth Rs 4710.96 crore covering 17.09 lakh hectares have been approved.

(9) Promotion of Farmer Producer Organisations (FPOs)

- i. A new Central Sector Scheme for Formation & Promotion of new 10,000 FPOs launched by Hon'ble Prime Minister on 29 th February, 2020 with budget outlay of Rs 6865 Crore till 2027-28.
- ii. As on 31.12.2022, 4280 FPOs have been registered under new FPO scheme.
- iii. Equity Grant of Rs. 53.4 Crore has been released to 1415 FPOs as on 30.11.2022.
- iv. As on 12.12.2022, Credit Guarantee Cover worth Rs. 78 Cr. Issued to 447 FPOs.

(10) A National Beekeeping and Honey Mission (NBHM) has been launched in 2020 as part of the Atma Nirbhar Bharat Abhiyan to increase productivity of crops through pollination and increase in honey production as an additional source of income. Rs. 500 crore for the period 2020-2021 to 2022-2023 has been allocated for beekeeping sector. 114 projects for assistance of about Rs. 139.23 Crore, approved/ sanctioned for funding under NBHM during 2020-21 & 2021-22 till date.

(11) Agricultural Mechanization

Agricultural mechanization is an extremely vital to modernize agriculture and reduce drudgery of farming operations. During the period from 2014-15 to March, 2022 an amount of Rs.5490.82 crore have been allocated for agricultural mechanization. 13,88,314 numbers of machines and equipments have been provided to farmers on subsidy basis. 18,824 custom hiring centers, 403 high-tech hubs and 16,791 farm machinery banks have been established to make available agricultural machines and equipments to the farmers on rental basis. During the current year i.e. 2022-23, so far an amount of Rs. 504.43 Crore have been released for distribution of around 65302 machines on subsidy, establishment of 2804 CHCs, 12 Hi-tech hubs and 1260 Village Level Farm Machinery Banks.

(12) Setting up of National Agriculture Market (e-NAM) extension Platform

- 1260 mandis of 22 States and 03 UTs have been integrated to e-NAM platform
- More than 1.75 Crore Farmers & 2.4 Lakh traders have been registered on e-NAM portal.
- Total volume of 7.27 Crore MT & 21.9 Crore numbers (bamboo, betel leaves, coconut, lemon & sweet corn) collectively worth approximately Rs. 2.50 lakh crore of trade has been recorded on e-NAM platform.
- 203 Agriculture and allied products Tradable Parameter have been formulated for Assaying on e-NAM platform

(13) Launch of the Edible Oils – Oil Palm programme has been approved with a total outlay of Rs 11,040 crore. This will bring an additional area of 6.5 lakh hectare under Oil Palm plantation with 3.28 lakh hectare in the north-eastern states and 3.22 lakh hectare in the rest of India in the next 5 years. The major focus of the Mission is to provide Viability Prices of fresh fruit bunches (FFBs) to the farmers linked with assured procurement by industry with a simpler price fixing formula.

(14) Agri Infrastructure Fund (AIF)

Since inception of AIF in the year 2020, the scheme has sanctioned an amount of Rs.14170 crore worth agriculture infrastructure in the country for 19191 projects. With the support of the scheme, various agriculture infrastructures were created and some of the infrastructure are at the final stage of completion. These infrastructures include 8215 warehouses, 3076 primary processing units, 2123 custom hiring centres, 992 sorting & grading units, 728 cold store projects, 163 assaying units and around 3632 other kinds of post-harvest management projects and community farming assets.

(15) Improvement in farm produce logistics, Introduction of Kisan Rail.

Kisan Rail has been launched by Ministry of Railways to exclusively cater to movement of perishable agrihorti commodities. First Kisan Rail was started in July 2020. Till 31st December, 2022, 2359 services on 167 routes have been operated.

(16) Integrated Development of Horticulture - Cluster Development Programme:

The Cluster Development Programme (CDP) is designed to leverage geographical specialization of horticulture clusters and promote integrated and market-led

development of pre-production, production, post-harvest, logistics, branding, and marketing activities. DA&FW has identified 55 horticulture clusters, of which 12 have been selected for the pilot phase of the CDP.

(17) Creation of a Start-up Eco system in agriculture and allied sector

So far, 1102 Startups during FY 2019-20 to 2022-23 have been finally selected by different knowledge partners and agribusiness incubators of DA&FW. A total of Rs. 66.83 crore grants-in-aid has been released for funding to these Startups to the respective Knowledge Partners (KPs) & RKVY RAFTAAR Agri Business Incubator (R-ABIs) as grants-in-aid support by DA&FW.

(18) Achievement in Export of Agri and Allied Agri- Commodities

The country has witnessed emphatic growth in export of agri and allied commodities. As compared to previous year 2020-21, the Agri and allied export has increased from 41.86 billion USD in 2020-21 to 50.24 billion USD in 2021-22 i.e. an increase of 19.99%."

1.31 On being asked by the Committee that the total projected expenditure by the Government in 2023-24 would be Rs. 45.03 lakh crore out of which only about 2.57% or Rs.1.15 lakh Crore is the share of the Department of Agriculture and Farmers Welfare and whether this would be sufficient to implement Schemes aimed at doubling the average annual income of a farmer in the country in near future, the Department submitted as under :-

"Yes. Government of India has allocated Rs. 115531.79 Cr to the Department of Agriculture & Farmers Welfare during FY 2023-24. Agriculture is state subject and State Governments have their own budgetary provision and their schemes/programmes for development and promotion of agriculture and welfare of farmers. The Central Governments initiatives are in support of the efforts of the State Governments. The efforts of Government at positive implementation of these schemes have yielded remarkable results towards augmenting the income of the farmers. As part of the 'Azadi ka Amrit Mahotsav', Indian Council of Agricultural Research (ICAR) has released a book, which contains compilation of success stories of 75,000 farmers out of innumerable successful farmers who have increased their income more than two times.

The Department further submitted that it may be noted that despite significant stress on government finance on account of recovery from pandemic induced shock, global economic scenario, etc, the allocation of the Department is on the higher side as compared many other Departments, in view of Government's priority on Agriculture sector.

Department had proposed an amount of Rs. 155217.34 crore under BE 2023-24 against which Rs. 115531.79 crore has been agreed by the Ministry of Finance. Summary of funds sought by the Department, approved by the Government and actually allocated and utilized during the last three years may be seen as under:

(Rs. in Crore)					
S. No.	Year	BE (Proposed)	BE (Allocated)	RE	Actual Utilization
1.	2020-21	155985.81	134399.77	116757.92	108622.52
2.	2021-22	145605.41	123017.57	118294.24	93236.22 (as on 28.01.2022)
3.	2022-23	161096.33	124000	110254.53	64602.66 (as on 31.01.2023)
4.	2023-24	155217.34	115531.79	-	-

International Year of Millets 2023

1.32 On being asked by the Committee regarding the proposed strategy / roadmap adopted by the Department to ensure the required production-increase and self-sufficiency in respect of crops such as foodgrains, Pulses, Sugarcane, Jute & Mesta in general and coarse cereal including Millets in particular in view of the declaration of 2023 as International Year of Millet, the Department submitted as under :-

"Under the centrally sponsored scheme Food & Nutrition Security Programme – foodgrains & commercial crops, the strategy is to make available new High Yielding Varieties, Hybrids to the farmers in a sustainable manner. For this, the scheme provides incentives for strengthening of seed production chain from breeder seed production, procurement to distribution of certified seeds. The scheme also provides assistance on production and distribution of newly released varieties/hybrids, advance production & protection technologies and its demonstration at farmers' field for expeditious adoption and critical inputs like water saving devices, machinery/implements etc. In addition, it also focus on low productivity and high potential districts including cultivation of foodgrain crops in rainfed area, implementation of cropping system centric interventions,

focus on pulses production through utilization of rice fallow, rice bund and inter-cropping of pulse with coarse cereals, oilseeds and commercial crops, promotion and extension of improved technologies etc.

The DA&FW also ensures flexibility to the states to undertake crop production programmes under Rashtriya Krishi Vikas Yojana (RKVY). To utilize the rice fallows, the Department is implementing a programme for promotion of pulses in 11 states to utilize the kharif fallow during rabi season besides, promotion of inter-cropping of pulses. The states are also advised to diversify area with excess production to more remunerative alternative crops including horticulture. The production of foodgrains viz., rice, wheat, coarse cum nutri cereals, sugarcane, cotton (except Pulses) is sufficient to meet the domestic demand. The surplus crops production is exported. However, the gap in the domestic demand & supply of pulses are met through imports which is only 10-12% of production.

In view of International Year of Millets, more emphasis is being given on nutri-cereals. It is proposed to implement Nutri-Cereal component under Food & Nutrition Security scheme in all the districts of the country beyond 2022-23, which was being implemented in focused 212 districts of 14 states & flexibility has been given for north-eastern and hilly states until now. The strategy under Food & Nutrition Security -Nutri Cereals is to promote latest crop production and protection technologies, newly released varieties/hybrids at farmers' field through state governments. Further, to encourage the area expansion and production of millets across the country, the State/UTs are supported under the scheme to organize state level workshops, district level millet festivals, road shows, creation of awareness and publicity etc.

The Government is implementing Edible Oil-Oilseeds programme (earlier known as National Food Security Mission-Oilseeds) to augment the availability of vegetable oils and to reduce the import of edible oils by increasing the production and productivity of oilseeds (Groundnut, Soybean, Rapeseed & Mustard, Sunflower, Safflower, Sesame, Niger, Linseed and Castor) and area expansion of Tree Borne Oilseeds (Olive, Mahua, Kokum, Wild Apricot, Neem, Jojoba, Karanja, Simaroba, Tung, Cheura and Jatropha) in the country.

The Government is also implementing a separate Edible Oil-Oilpalm (earlier known as National Food Security Mission-Oilpalm) to promote oil palm cultivation for making the country Aatamnirbhar in edible oils with special focus on North-Eastern States and Andaman and Nicobar Islands. Programme envisages targeting an additional 6.5 lakh hectare area from 2021-22 to 2025-26.

Both Edible Oil-Oilseeds and Edible Oil-Oil palm are being implemented in the country with the objective of augmenting the availability of edible oils by increasing the production and productivity of oilseeds and oil palm and reducing the import burden. Oilseeds programme is being implemented in 28 States/UTs in the Country during 2022-23.

Proposed action plan to enhance production and productivity of oilseeds:

Government has launched **Edible Oils- Oilseeds** programme with an allocation of Rs 4895 crore (Gol Share) with following objectives.

- To enhance production of edible oils from different sources from 11.57 million tonnes in 2021-22 to 18.57 million tonnes (13.63 million tonnes from primary source and 4.94 million tonnes from secondary source) in 2025-26.
- To produce 54.10 million tonnes of edible oilseeds by 2025-26 from current production of 35.95 million tonnes.
- To increase productivity of edible oilseeds from current 1277 kg/ha to 1674 kg/ha by 2025-26.
- To bring additional oilseeds area under edible oilseeds from current 28.15 million ha to 32.31 million hectare by 2025-26 through Special programmes on Mustard/ Soybean/ Groundnut /Sunflower and minor oilseeds crops in Rice fallow, Intercropping and Non-Traditional States, etc.
- To reduce import dependency from 56% to 36% by 2025-26 with implementation of Oilseeds & Oilpalm programme by 2025-26."

1.33 On being further asked by the Committee regarding the steps being taken to boost the exports of millets thereby enhancing farmers' income and how does the Department plan to bridge the gaps in supply chain of millets be it promoting sustainable production, enhanced nutrition, increased consumption and so on, the Department submitted as under:-

"The Department is implementing Food & Nutrition Security - Nutri Cereals to increase the domestic production of millets through area expansion and productivity

enhancement. Further, to boost the exports of millets, the scheme proposes to implement Nutri Cereals component in all the districts of the country beyond 2022-23. Further, the states/UTs are advised to adopt latest crop production and protection technologies brought out by Indian Council of Agricultural Research (ICAR) and State Agricultural Universities (SAUs) under the scheme.

In addition to above, the Department of Agriculture and Farmers Welfare, to raise awareness for Indian millets in the global market, the DA&FW has participated at various key international events and expos held recently such as Dubai Expo 2022, Saveurs& Métiers Trade Show, Belgium (15-17th January 2023) and Millet Food Festival at Nigeria (28th January 2023). The DA&FW further intends to participate and promote Indian millets at various upcoming international events during 2023 which include Gulfood 2023 (20 – 24th February, 2023), Natural Products Expo, USA (7-11th March 2023), Anufood, Brazil (11 – 13th April, 2023) etc. DA&FW has formed a multi-stakeholder delegation, comprising officials/representatives from DA&FW, State Agriculture Departments, officials of other Ministries/ Departments, agri-allied bodies such as Small Farmers' Agri-Business Consortium (SFAC), Indian Institute of Millets Research (IIMR), Hyderabad and International Crops Research Institute for the Semi-Arid Tropics (ICRISAT), Hyderabad, millet chefs and millet-based Farmer Producer Organizations (FPOs)/ startups, which is poised to be attending international events to represent India's prowess in the production, productivity and marketing of millets.

Agricultural and Processed Food Products Export Development Authority (APEDA) is specialized agency for promotion of exports supporting DA&FW in its efforts towards making India the 'Global Hub for Millets'. Additionally, Indian Embassies and High Commissions abroad have been allocated dedicated months to conduct activities towards International Year of Millets (IYM) during 2023. The embassies are conducting various engagements involving the international diaspora such as Business-to-Business (B2B) meetings, food festivals, trade shows etc. to promote Indian millets and increase their demand globally.

State Governments have also been allocated specific months during 2023 to engage local communities for creating awareness on millets. State Governments have been organizing large scale events and trade fairs focused on millets which also facilitate B2B linkages, knowledge-building workshops and training sessions,

exhibitions by millet-based startups and FPOs, etc. The initiatives such as above are being implemented to boost exports of millets and further enhance farmers income. These will also help to bridge the gaps in supply chain of millets and increase both production and consumption of millets in the country."

SCHEDULED CASTES SUB-PLAN

1.34 On being asked by the Committee that the Government has made provision for earmarking specific funds for implementation of Scheduled Castes Sub Plan (SCSP) under different Schemes / Programmes and to furnish financial performance of SCSP under various Schemes being implemented during the last three financial years, the Department submitted as under:-

"Performance of SCSP under various scheme of the Department

Schedule Castes Sub-Plan													
<i>(Rs. In crore)</i>													
S. No.		2018-19			2019-20			2020-21			2021-22		
		BE	RE	Actual	BE	RE	Actual	BE	RE	Actual	BE	RE	Actual
1	Interest Subsidy	2517.09	2527.83	768.58	2988.00	2988.00	2695.11	3552.69	3314.66	1800.80	3301.53	3835.37	900.64
2	Pradhan Mantri Fasal Bima Yojna (NCIP)	2229.61	2234.80	1910.20	2373.03	2373.03	2141.25	2605.37	2599.07	2341.58	2666.94	4641.34	2402.84
3	Implementation of MIS/PSS	0.00	332.00	0.00	498.00	217.94	0.00	332.00	166.00	0.00	249.00	664.00	0.00
4	Pradhan Mantri AnnadataAay Sanrakshan Abhiyan (PM-AASHA)	0.00	232.25	0.00	249.00	0.00	0.00	83.00	49.80	0.00	66.40	0.00	0.00
5	Distribution of Pulses for to State / Union Territories for Welfare Schemes	0.00	91.31	0.00	132.80	23.60	122.91	132.80	99.60	0.00	49.80	0.00	0.00
6	Promotion of Agricultural Mechanization for in-situ Management of Crop Residue	0.00	0.00	0.00	99.60	99.60	99.60	99.60	99.60	96.60	116.20	116.20	116.20

7	Pradhan Mantri Kisan Samman Nidhi (PM-KISAN)	0.00	3320.14	848.69	12450.00	9250.15	5865.69	12597.48	10790.00	7399.73	10790.00	8308.66	8201.08
8	Pradhan Mantri Kisan Pension Yojna	0.00	0.00	0.00	149.40	33.60	0.00	36.52	0.00	0.00	0.00	0.00	0.00
9	Formation and Promotion of Farmer Producer Organizations (FPOs)	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	83.00	41.50	0.00
10	Agriculture Infrastructure Fund (AIF)	0.00	0.00	0.00	0.00	0.00	0.00	0.00	31.07	0.22	149.40	33.20	0.37
11	Pradhan Mantri Krishi Sinchai Yojna	664.00	490.18	393.76	581.00	349.33	401.78	650.97	537.69	378.32	664.00	282.16	240.49
12	GREEN REVOLUTION												
12.1	Rashtriya Krishi Vikas Yojna	607.40	643.99	605.00	630.80	498.00	524.74	613.40	410.08	409.69	631.92	433.25	345.69
12.2	KRISHONNATI YOJNA	1635.99	1293.36	1017.20	1405.22	993.68	847.25	1508.60	1191.47	859.64	1554.70	1099.11	582.93
12.2.1	Integrated Development of Horticulture	420.97	328.60	229.64	365.20	197.00	155.19	356.22	260.25	172.84	374.04	240.00	108.53
12.2.2	Technology Mission of Oilseeds and Oilpalm	66.40	58.10	27.41	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
12.2.3	<i>National Project on Soil & Health Fertility</i>	64.74	54.80	27.70	53.95	16.80	16.76	53.25	28.00	23.31	53.25	15.99	0.03
12.2.4	<i>Organic Value Chain for North East</i>	26.97	22.97	8.12	26.97	26.97	2.51	29.01	29.01	2.74	29.01	15.01	4.33
12.2.5	<i>Mission for Sustainable Agriculture (RADP)</i>	41.17	42.00	32.83	41.50	22.19	30.63	33.50	23.24	19.81	32.50	17.30	13.78
12.2.6	<i>Paramparagat Krishi Vikas Yojna</i>	60.00	49.80	53.66	50.05	45.50	46.86	91.30	70.30	49.67	71.30	15.95	14.96
12.2.7	<i>National Project on Agro-Forestry</i>	16.00	6.63	3.73	11.50	6.55	4.22	6.02	5.02	4.09	6.02	2.05	1.00
12.2.8	<i>National Bamboo Mission</i>	53.20	22.17	14.60	26.60	10.50	9.04	15.25	15.25	8.44	15.25	9.90	1.99
12.2.9	<i>Sub-Mission on Agriculture Extension</i>	168.09	148.10	139.77	158.15	157.70	139.48	199.28	149.84	146.52	199.20	177.40	125.15
12.2.10	<i>Information Technology</i>	6.58	4.65	3.89	5.66	4.20	3.74	3.66	3.66	3.06	4.54	4.54	2.86
12.2.11	<i>Sub-Mission on Seeds & Planting Material</i>	58.40	53.91	39.45	58.40	38.02	20.44	62.77	36.94	23.32	63.50	41.00	5.77

12.2.1 2	Sub-Mission on Agricultural Mechanization	216.00	156.72	196.26	161.35	167.35	161.35	166.21	171.00	163.00	182.60	141.10	139.34
12.2.1 3	Integrated Scheme on Agriculture Cooperation	21.05	21.05	19.49	14.29	18.99	18.66	66.40	53.40	41.69	62.64	62.64	56.68
12.2.1 4	Integrated Scheme on Agricultural Marketing	135.57	96.00	25.39	99.60	46.36	24.89	82.65	40.65	6.29	82.65	28.32	2.32
12.2.1 5	National Food Security Mission	280.85	227.86	195.26	332.00	235.55	213.48	343.08	304.91	194.86	378.20	327.91	106.19
12.2.1 6	National Mission on Edible Oils (Oilpalm)											20.00	
Grand Total-Demand No. 1-Department of Agriculture, Cooperation & Farmers Welfare		7654.09	11165.86	5543.43	21556.85	16826.93	12698.33	22212.43	19289.04	13286.58	20322.89	19474.79	12790.24
	Utilisation %age of B.E.			72.42		58.91				59.82			62.94
	Utilisation %age of R.E.			49.65		75.46				68.88			65.68

Scheduled Castes			
<i>(Rs. in Crore)</i>			
S. No.	Name of Mission/Scheme	BE 2022-23	Actual (Nov..22) Provi
I- Central Sector Schemes/Projects			
1	Pradhan Mantri Fasal Bima Yojna - NCIP	2666.94	1517.23
2	Modified Interest Subvention	3328.39	798.43
3	Implementation of Market Intervention Scheme/Price Support Scheme(MIS/ PSS)	251.70	0.00
7	Pradhan Mantri Kisan Samman Nidhi (PM-KISAN)	11166.37	4880.90
9	Formation and Promotion of Farmers Producers Organizations	83.00	17.46
10	Agriculture Infrastructure Fund	75.70	0.72
Total- Central Sector Schemes/Projects		17572.10	7214.74
II - Centrally Sponsored Schemes			
1	Rastriya Krishi Vikas Yojna	1737.49	381.74
2	KrishionnatiYojna	---	----
2.1	Food and Nutrition Security	232.70	28.65
2.2	Edible Oil- Oilpalm	149.40	18.77
2.3	Edible Oil- Oilseeds	99.60	8.79
2.4	Organic Value Chain Development for NES Region	29.01	3.30
2.5	Integrated Development of Horticulture	331.94	42.69
2.6	Seeds & Planting Material	42.00	11.54
2.7	Agriculture Extension	184.92	56.62

2.8	Digital Agriculture	9.96	0.88
3.10	Agricultural Marketing	83.00	4.66
Total- Krishonnati Yojna		1162.53	175.89
Total- Centrally Sponsored Schemes		2900.02	557.63
Grand Total	Scheme - Grant No. 1	20472.12	7772.37

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Reasons for Shortfall/ Excess:

1.35 There is a time lag between the release of funds from Gol to State Governments and from State Finance Department to State Agriculture Department as a result of which implementation and utilization of fund were delayed. Further, proposals from States are also not received in commensurate with allocation under SCSP availability of SC beneficiaries

- Savings was due to less demand from the State Governments owing to adverse impact of COVID-19 pandemic and imposition of lockdown in the States. State Finance Departments were not able to release and corresponding State Share to the Implementing Agencies in time as FY 2020-21 was a challenging year from the revenue point of view.
- The pace of release/utilization of funds, during 2021-22, under the Centrally Sponsored Component being implemented through States/UTs, was very slow owing to teething issue in implementation of Guidelines of new procedure for release of funds adopted as per the directions of Ministry of Finance. The States had taken considerable time in fulfilling the stipulations/requirements laid down under the new procedure.
- The State Government had huge unspent balance with them in SNA account as well as in State treasury and were not able to comply with Dept. of Expenditure's SNA guidelines for new procedure of fund release. SNA mapping on PFMS portal for many states were also incomplete and various checklist, undertaking etc were not furnished by States/UTs in time. Therefore, funds were not released to many States/UTs.
 - (i) States have been impressed upon to ensure full utilization of funds based on realistic plans and identification of SC/ST beneficiaries in time
 - (ii) States are being sensitized from time to time to complete the documentation and audit of their accounts so that the Ministry may release the funds in a timely manner.

- (iii) The meetings between stakeholders are held frequently so as to clear project based proposals from time to time.
- (iv) The State Governments are advised to ensure that the implementation schemes is not impeded for any delay in transfer of funds (GOI share and State Share) from treasury to Implementing Agencies/States SNA Accounts.
- (v) The Implementing Agencies are impressed upon to pre plan the activities as well as the funds requirements well in advance of the crop season.
- (vi) State Government have been asked to implement the scheme on ground. Utilize the funds available with them and seek funds after complying with DoE' instructions."

Unified Farmer Service Interface (UFSI)

1.36 On the query as to how the Department plans to enhance the usage of Unified Farmer Service Interface(UFSI) especially with reference to vernacular languages and cutting edge technologies for widespread dissemination of information across various stakeholders be it public or private and especially in remote /backward regions of the country, the Department submitted as under :-

"Unified Farmer Service Interface (UFSI) is the foundational block of Agri Stack that enables interoperability of the various IT systems and databases in the Agriculture ecosystem. It comprises of a centrally defined data schema, definitions of set of APIs, and associated rules, call sequences and error codes. The same has been explained below:-

The UFSI comprises of the following:

- (i) A centrally defined data schema** for the registries, directories, master databases, and transactional data within Agri Stack. These will help to standardize the vocabulary across the agricultural services value-chain, and will form the basis of the data formats that will enable the interoperability
- (ii) Definitions of a set of APIs** to (a) access data in various databases pertaining to agriculture and (b) to support various use-cases across the agriculture value chain. These APIs may further be grouped together based on their relevance to various categories of use-cases (e.g., access to finance, access to inputs, access to markets, access to advice, access to agricultural services, etc.)

(iii) Associated rules, call sequences and error codes for these APIs UFSI will enable sharing of data pertaining to agriculture and farmers between:

- States and the Ministry of Agriculture
- State Agriculture Departments and various Private sector entities
- State Agriculture Departments and other State Departments that have / need to use data pertaining to agriculture
- Ministry of Agriculture and other Central Ministries relating to a Farmer or to Agriculture
- Ministry of Agriculture and various private sector entities
- Banks, NBFCs and the government – for limited parts of their agricultural loan processes
- Banks, NBFCs and other Banks, NBFCs – for sharing data pertaining to agricultural loans availed of by individual farmers
- Private Sector entities and other private sector entities (for other agriculture-related services) Where UFSI to start with will be defined with a limited focus on the 3 core registries being currently created at a national level, i.e., Farmer, Geo-Referenced Village Maps, and Crops sown. This will enable various use-cases from the data available in these registries.

For example, it is expected that Banks via JanSamarth will be able to use these registries through UFSI to make the process of getting a Kisan Credit Card easier – (presence-less and paper-less) – for the farmer. A few other limited use-cases will also be addressed in UFSI 1.0.

The Architecture/Design of UFSI is such that as more use-cases become expected to be addressed, more datasets will need to be added to Agri Stack. UFSI will be expanded to cover those datasets over time, and accordingly potentially more types of users may end up using it as well."

NATIONAL AGRICULTURE MARKET(E-NAM) SCHEME

1.37 On the query as to how the Department plan or strategize to ensure that agri-value chain actors come under a single roof or unified structure and access the pool / basket of products and services at e-NAM and the steps taken to empower e-NAM to gain

considerable traction and transparency in the agricultural trade by integrating all APMCs and the time frame proposed to do so, the Department submitted as under :-

"e-NAM, as virtual market platform since its launch in April, 2016, is being regularly upgraded in terms of new technology, innovation, improving transparency in transactions, digital payments and user friendly features, etc. Opposed to the traditional system of marketing, e-NAM platform through launch of Platform of Platforms (PoPs) in July, 2022 as holistic unified structure is providing single roof for all value chain actors like farmers, FPOs, e-platform service providers, transport service providers, quality assaying service providers, value addition, processors, exporters, Fintech, storage, etc. So far, 71 service platforms have been empaneled under the following 10 service categories on PoP module i.e. Quality Assaying, Transportation, Warehousing, Fin-tech, Trading platforms, Agri advisory, Market information, Institutional buyers, Sorting and grading and Agri input aggregators. To facilitate transaction of agri commodities on e-NAM portal in a transparent manner, 1260 mandis of 22 States and 3 UTs have been integrated."

1.38 On being asked as to how the Department plan to transform the agriculture market into a phygital structure by promotion of disruptive technology innovations to provide a value architecture to the diverse agri-food chain actors and integrate the same with Global Value Chains(GVCs) and details of incentive schemes, if any, being provided to promote usage of e-NAM may please be provided, the Department submitted as under :-

"Agriculture marketing is a state subject and over the years organized wholesale marketing is being carried out through the network of physical markets in the name of regulated markets. Government has already not only envisioned to use technology and innovations to bridge these physical markets in the form of phygital structure but it is being executed at the field level. Farmers and other market participants are getting due benefit of this phygital structure. Promotion of reforms linked to e-NAM and other such e-trading platforms/ e-market places in the private sector is the empirical evidence that Government's planning is in the right direction. Government has also been pursuing reforms towards this. The disruptive technology innovations in Agri Marketing space are not only providing value architecture but also altering the habit and attitude of agri food chain actors, farmers, FPOs, traders, processors, agro-industries to integrate with the Global Agri Value Chain. Government of India is providing Rs. 75 lakh grant per e-NAM mandi for infrastructure/ facility,

assaying labs, grading, packing facility and garbage disposal system. States are also providing various incentives to promote usage of e-NAM like reduction of market fee, prize on e-NAM trading, etc."

CLIMATE-SMART FARMING PRACTICES

1.39 When being asked by the Committee regarding the facilities provided to Small and Marginalized Farmers to remotely monitor their crops using sensors such as drones and satellites and the measures taken to make these services cost effective along with the impact of these technological advancements to increase yields of agricultural produce in backward, drought and flood prone regions of the country, the Department stated as under:-

"The Department of Agriculture and Farmers Welfare (DA&FW) is promoting adoption of Kisan Drones by the farmers for application of pesticides and crop nutrient. Standard Operating Procedures (SOPs) which provide concise instructions for effective and safe operations of drones for pesticide and nutrient application have been released. Financial assistance is also provided under Agricultural Mechanization as per the details given as under:

(i) Financial assistance @ 100% of the cost of drone up to a maximum of Rs. 10 lakhs per drone is provided for purchase of drones by institutes under Indian Council of Agricultural Research, Krishi Vigyan Kendras (KVKs), State Agriculture Universities (SAUs), State and other Central Government Agricultural Institutions/Departments and Public Sector Undertakings (PSUs) of Government of India engaged in agricultural activities. The Farmers Producers Organizations (FPOs) are provided grants up to 75% of the cost of agriculture drone for its demonstrations on the farmers' fields. A contingency expenditure of Rs.6000 per hectare is provided to implementing agencies that do not want to purchase drones but will hire drones for demonstrations from Custom Hiring Centres, Hi-tech Hubs, Drone Manufacturers and Start-Ups. The contingent expenditure to implementing agencies that purchases drones for drone demonstrations is limited to Rs.3000 per hectare.

(ii) In order to make available drone services to farmers on rental basis, financial assistance @ 40% up to a maximum of Rs. 4.00 lakhs are provided for purchase of drones by Custom Hiring Centers (CHCs) under Cooperative Society of Farmers,

FPOs and Rural entrepreneurs. Agriculture graduates establishing CHCs are eligible to receive financial assistance @ 50% of the cost of drone up to a maximum of Rs.5.00 lakhs per drone.

(iii) For individual purchase of drones, the Small and Marginal, Scheduled Caste/Scheduled Tribe, Women and North Eastern State farmers are provided financial assistance @ 50% of the cost up to a maximum of Rs. 5.00 lakhs and other farmers @ 40% up to a maximum of Rs. 4.00 lakhs.

Based on the proposals received so far, the funds amounting to Rs. 126.99 Crore have been released towards Kisan Drone promotion in 2022-23, which include Rs. 52.50 Crore released to the ICAR for purchase of 300 Kisan Drones and organizing their demonstrations on the farmers' fields in 75000 hectares through 100 KVKs, 75 ICAR institutions and 25 SAUs. It also includes funds released to various State Governments for supply of more than 300 Kisan Drone to farmers on subsidy and establishment of more than 1500 Kisan Drone CHCs to provide drone services to the farmers."

1.40 When asked by the Committee to provide list of schemes initiated to train farmers in Artificial Intelligence powered Chatbots & Virtual Assistants and other automated processes in agriculture to promote Climate Smart Farming and to state the role of agritech startups, if any, in Purple revolution and Aroma Mission and the plans of the development to replicate in other parts of the country, the Department submitted as under:-

"Due to low exposure of the various State Agriculture department in emerging technologies, the Department is enabling the implementation of emerging technologies in Agriculture sector through National e-Governance Plan in Agriculture (NeGPA). The NeGPA scheme drives implementation of Pilot Projects/Proof of Concepts(PoCs) involving the use of emerging technologies such as Artificial Intelligence & Machine Learning, Block Chain Technology, Internet of Things, Robotics etc. by the State Governments.

The result of such PoCs in the States is development and implementation of state-level projects that utilize the emerging technologies for the growth of the agriculture sector. In these pilot projects, various farmers are exposed to these emerging technologies and they learn and benefit from them."

CHAPTER- II
SCHEME-WISE ANALYSIS

Scheme-Wise Analysis of Central Sector Schemes followed by Scheme-wise Analysis of Centrally Sponsored Scheme being implemented by the Department in the light of Detailed Demands for Grants 2023-24 have been analysed in this Chapter

Pradhan Mantri Kisan Samman Nidhi (PM-KISAN)

2.2 The Pradhan Mantri Kisan Samman Nidhi (PM-KISAN) Scheme was approved by the Union Cabinet in its meeting held on 1.2.2019. It was inaugurated by the Hon'ble Prime Minister at national level in a function held on 24th February, 2019 at Gorakhpur (UP). The Scheme has been made effective from 01-12-2019. Under the Scheme, income support is provided to all eligible farmer families irrespective of the size of the cultivable land holding, by way of payment of Rs.6000/- per year, subject to certain exclusions. The financial benefit under the scheme is released in three 4-monthly installments of Rs.2000/- each over the year, to be credited into the bank accounts of the beneficiaries held in destination banks through Direct Benefit Transfer.

When asked by the Committee to provide details of Financial Performance of the Scheme, the Department submitted:-

Pradhan Mantri Kisan Samman Nidhi (PM-KISAN)

	Budget Estimate	Revised Estimate	Actual Expenditure	Shortfall/ Excess (BE-Actual)	Reasons for shortfall	Remedial Steps taken by the Department to overcome the reasons for shortfall, if any
	(Amount in Crore)					
FY 2019-20	75,000.00	54,370.15	48,713.84	5,656.31	PM-KISAN is a demand driven Scheme. The Expenditure depends on the data provided by the States/UTs and its validation after necessary corrections	States/UTs have been asked to organize camps for wide publicity of and enrolments under the Scheme to achieve saturation by enrolling all eligible farmers of the nation. Weekly meetings are held with States/UTs to review the progress of saturation.
FY 2020-21	75,000.00	65,000.00	60,989.88	14,010.12		

FY 2021-22	65,000.00	67,500.00	66,825.11	-1,825.11
FY 2022-23 (as on 08.02.2023)	68,000.00	60,000.00	40,772.34	Year in Progress
FY 2023-24	-	-	-	-

2.3 When the Committee asked as to whether Department plans to link enhancement in inflation to PM-KISAN SAMMAN Nidhi as five years have passed since the Scheme was launched, the Department stated that as of now there is no plan to link enhancement in inflation to release of payments under the Scheme.

Pradhan Mantri Fasal Bima Yojana (PMFBY)

2.4 The objective of launching the new scheme, Pradhan Mantri Fasal Bima Yojana (PMFBY), a yield based scheme, and a weather index based 'Restructured Weather Based Crop Insurance Scheme (RWBCIS)' from Kharif 2016, is to provide a simple and affordable crop insurance product to ensure comprehensive risk cover for crops of farmers against all non-preventable natural risks from pre-sowing to post-harvest, to provide adequate claim amount and timely settlement of claims. The schemes' implementation is reviewed/monitored constantly through weekly video conferences, one to one meetings with the stakeholders on regular basis and the National Level Monitoring Committee (NLMC). Learning from the Scheme implementation experience, an extensive consultative exercise with all implementing partners was made and Operational Guidelines (OGs) of PMFBY/RWBCIS were revised with effect from 1st October, 2018 i.e. from Rabi 2018-19 season and revamped w.e.f. Kharif 2020 season. Revamped operational guidelines are available on National Crop Insurance Portal i.e. <https://pmfby.gov.in/guidelines> for use of stakeholders under the scheme.

The Financial Performance/release of funds by Central Government under the PMFBY is stated to be:

(Rs. in Crore)

Pradhan Mantri Fasal Bima Yojana

Year	BE	RE	Actual Expenditure	Shortfall/ Excess, if any (w.r.t. BE)	Reasons for Shortfall/ Excess, if any	Remedial Steps Taken by the Department to overcome the reasons for Shortfall, if any
	(in Rs. Crore)	(in Rs. Crore)	(in Rs. Crore)	(Rs. in Crore)		
2019-20	14000.00	13640.85	12638.32	-1361.68	Due to low coverage in NER funds could not be utilised	Sharing pattern between Central and State Government for NER States has been revised to 90 : 10 from 50 : 50
2020-21	15695.00	15307.25	13902.79	-1792.21		

2021-22	16000.00	15989.39	13549.70	-2450.30		from Kharif 2020 season. Provision has been made for extensive IEC activities in the region.
2022-23	15500.00	12375.76	4961.62	-	Available funds except NER * allocation should be utilised by the end of FY	-
2023-24	13625.00	-	-	-	-	-

* Allocation for NER is relatively higher as compared to cultivable area/gross cropped area in the NER.

2.5 The Committee further asked to furnish year-wise, State and Union territory-wise details of allocations made, RE, AE, Shortfall/Excess, if any, along with the reasons for the same, under the Scheme since 2019-20. The Department has submitted:-

"The Scheme is demand driven and voluntary for the States as well as farmers. Further, being a Central Sector Scheme, State/UT-wise allocation/release is not made under the scheme. The requisite Central share of premium subsidy to farmers is released to the Central Fund Routing Agency namely, Agriculture Insurance Company of India Ltd. (AIC), who in turn releases the fund to the implementing insurance companies as per coverage data entered on National Crop Insurance Portal (NCIP) on the receipt of respective State Government's requisite share in premium subsidy."

2.6 On specifically asked how the Department will manage to implement PMFBY Scheme in wake of increasing extreme weather conditions across the country with less allocation as it is a Flagship Scheme of the Department, the Department has submitted:

"The scheme is demand driven. Department has made various technological interventions like YESTECH(Yield Estimation System Based on Technology), WINDS(Weather Information Network and Data System), CROPIC (Collection of Real Time Photos and Observations of Crops) to incorporate weather and other natural parameter related information in implementation of the scheme. Based on the coverage under the scheme, additional funds, if required, may be sought at Revised Estimates 2023-24 Stage."

2.7 On being questioned as to whether representations/suggestions regarding PMFBY scheme have been received from the states & the stand taken by the Department in regard to the same and also as to whether the Department plans to incorporate best

practices from other models of State Govts. of similar schemes, the Department submitted as under:-

"Receipt of representations/suggestions from various stakeholders including States and improvements/revisions/revamping of the scheme is continuous process. As a result, after detailed discussions with the stakeholder, Pradhan Mantri Fasal Bima Yojana (PMFBY) has been introduced from Kharif 2016 season replacing the erstwhile crop insurance schemes. Various new improvements including reduction in unit area of insurance to Gram/Gram Panchayat level, change in method for calculation of threshold yield etc. were made under PMFBY. Further, based on the experience gained, views of various stakeholders and with a view to ensure better transparency, accountability, timely payment of claims to the farmers and to make the scheme more farmer friendly, Government has comprehensively revised and revamped the Operational Guidelines of the PMFBY with effect from Rabi 2018 and Kharif 2020 respectively to ensure the targeted delivery of benefits of the scheme to the farmers adequately and timely. "

2.8 What are the financial constraints being faced in implementation of PMFBY. Please enumerate steps/measures taken to ensure timely settlements of insurance claims made by the farmers. What is the prescribed time limit for redressal of grievances and how does it compare with the global standards. Please provide percentage of unsettled claims and the assistance provided in such cases to the distressed farmers.

"Major financial constraint in implementation of the scheme is delay/non-release of their share by the States. Admissible claims under the PMFBY are generally paid by the concerned insurance companies within two months of completion of Crop Cutting Experiments (CCEs)/harvesting period and one month of notification for invoking the risks/perils of prevented sowing, mid-season adversity and post-harvest losses subject to receipt of total share of premium subsidy from concerned Government within time. However, in a few cases settlement of claims in some States got delayed due to reasons like delayed transmission of yield data by States; late release of State share in premium subsidy, yield related disputes between insurance companies and States, non-receipt of account details of some farmers for transfer of claims to the bank account of eligible farmers and National Electronic Fund Transfer (NEFT) related issues,

erroneous/incomplete entry of individual farmers data on National Crop Insurance Portal (NCIP), delay or non-remittance in remittance of farmers share of premium to concerned insurance company etc.

The major work relating to the assessment of crop yield/crop loss for calculation of admissible claims are being performed by the concerned State Government or Joint Committee of State Government officials and concerned insurance company.

The PMFBY envisages infusion of improved technology in the implementation of the scheme. Accordingly YESTECH, WINDS, CROPIC etc. would help in timely settlement of claims. To bring more transparency in calculation of claims, results of CCEs are required to be uploaded on the National Crop Insurance Portal (NCIP). Further, the insurance companies have also been allowed to witness the conduct of CCEs. As per provisions of the CCEs manual and PMFBY results of the CCEs are required to be noted on the prescribed form with the signature of the concerned officers conducting the CCEs and the farmers and officers of insurance companies witnessing the CCEs.

To sort out the grievances of insured farmers and other stakeholders, stratified grievance mechanism has been provided in the Revised/Revamped Operational Guidelines of the Scheme. At the initial level, for grievance redressal, each block & district have designated block/district level grievance redressal officer to respond to the grievances of Farmers, Banks, ICs etc. within 7 days of receipt of grievance. In case of dissatisfaction at block level the matter can be brought before District Level Grievance Redressal Committee (DGRC). DGRC is headed by District Magistrate/Collector and representatives of Farmers, LDM/Banks, DDM NABARD, Insurance Company and concerned District Authority/Department shall be appointed as members. This Committee may also invite subject specialists/experts from University / IMD/commodity Boards/Research Institutions, SRSC etc. if deemed necessary.

In case of disagreement with the decision by any party at district level; the same is represented to the State Level Grievance Redressal Committee (SGRC) within 15 days from the decision of DGRC. SGRC is headed by Principal Secretary/Secretary of Nodal Department, SLBC/Banks, CGM NABARD, Insurance Company and concerned State Authority/Department shall be appointed as members. This Committee may also invite subject specialists/experts from

University/IMD/research institutions/commodity Boards/, State Remote Sensing Agency, STSU, STAC etc. if deemed necessary.

The SGRC has to dispose the grievance within 15 days time of receipt of grievance. The decision of the Committee shall be accepted by all the parties.

To better resolve all the grievances within the scheme, a Centralized Farmers Grievance Redressal portal has been developed to handle all grievances from end to end. It is equipped with the necessary features viz., Complaint/Query capturing through multiple modes, farmer authentication & online ticket forwarding to the concerned company, online escalation as per escalation matrices, updating of resolution details, MIS & Dashboards for data analysis. The Portal captures the details of the grievances and then forwards it to the concerned Insurance Company for resolution. It has API based connectivity to the insurance companies so that the farmer can directly have access to all information from the portal rather than obtaining the same from the Insurance Companies. The system has been well designed ensuring that every grievance is taken to logical conclusion to the satisfaction of the farmer. Every grievance will have a Ticket ID with ticket closure responsibility lying with the Insurance Company with defined turnaround time."

Modified Interest Subvention Scheme (MISS)

2.9 The Interest Subvention Scheme (ISS), Central Sector Scheme, 100% funded by Government of India, was launched in the year 2006-07 with a view to provide short term Agri-loans availed by farmers through KCC for their working capital requirements at concessional rate of interest. The scheme has been renamed as Modified Interest Subvention Scheme(MISS) from the year 2021-22. Under this scheme, farmers are given Kisan Credit-I Card(KCC) loan at subvented interest rate of 7%. For this, at present, interest subvention(IS) of @1.5% is being given to financial institutions. Therefore, short term loans for Agriculture and other allied activities including animal husbandry, dairy, fisheries etc. upto Rs. 3 lakh is available to farmers at an interest rate of 7% per annum. Additional 3% subvention is also given to the farmers for prompt and timely repayment of loans; thus reducing the effective rate of interest to 4% per annum. In case of short term loan availed for allied activities only(other than crop husbandry), the loan amount upto Rs. 2 lakh is available at the rate of 7%. Additional 3% interest subvention is also available on it.

2.10 When asked to furnish Financial Performance of the MIS Scheme, the Department submitted as under :

"

(Rs. In Crore)

Year	BE (In Rs. Crore)	RE (In Rs. Crore)	Actual Expenditure ((In Rs. Crore)	Shortfall/Excess, if any ((In Rs. Crore)	Reasons for Shortfall/Excess, if any	Remedial Steps Taken by the Department to overcome the reasons for Shortfall, if any
2019-20	18,000.00	16,236.86	16,218.75	18.11	Due to non-	To bring the maximum number of farmers under KCC so that they can get loan at a cheaper rate through the MISS scheme, the Government has been running a campaign for saturation of KCC to farmers since February, 2020 to cover all left over farmers with special focus on PM KISAN beneficiaries. Under the AATMA NIRBHAR BHARAT (ANB) campaign, the Government of India is committed to provide 2.5 crore new KCCs to farmers. This will ensure availability of concessional loans to farmers in times of crisis and flow of about 2 lakh crore in rural economy. As a result, as on 03.02.2023, 396.08 lakh KCC has been issued with sanctioned Credit-I limits of Rs. 4,63,782 crore.
2020-21	21,175.00	19,831.75	17,789.72	2042.03	availability of audited claims from RBI & NABARD	
2021-22	19,468.31	21,476.933	21,476.933	0	-	
2022-23	19,500.00	22,000.00	12,663.29*			

*As on 31.01.2023

Note: The Modified Interest Subvention Scheme (MISS), a Central Sector Scheme, 100% funded by Government of India, was launched in the year 2006-07 with a view to provide short term Agri-loans availed by farmers through KCC for their working capital requirements at concessional rate of interest. Under this scheme, farmers are given KCC loan at subvented interest rate of 7%. For this, at present, interest subvention of @1.5% is being given to financial institutions. Therefore, short term loans for Agriculture and other allied activities including animal husbandry, dairy, fisheries etc. upto Rs. 3.00 lakh is available to farmers at an interest rate of 7% per annum. Additional 3% subvention is also given to the farmers for prompt and timely repayment of loans; thus reducing the effective rate of interest to 4% per annum. In case of short term loan availed for allied activities only (other than crop husbandry), the loan amount upto Rs. 2.00 lakh is available at the rate of 7%. Additional 3% interest subvention is also available on it.

- With the objective of protecting the Small and Marginal Farmers (SMFs) against distress sale of their produce, the benefit of IS is available for post-harvest loans against Negotiable Warehouse Receipts (NWRs) which is given at par with the interest subvention on crop loans for a further period of six months post-harvest to SMFs having Kisan Credit-I Cards (KCCs).
- In order to provide relief to the farmers on occurrence of natural calamities, the component of interest subvention is available on the restructured amount to banks for the first year and such restructured loans would attract normal rate of interest from the second year onwards as per the policy laid down by RBI.
- Interest subvention and prompt repayment incentive on restructured crop loans is also given to farmers affected by severe natural calamities for a maximum period of 5 years on the basis of report of Inter-Ministerial Central Team (IMCT) for grant of NDRF assistance and Sub-Committee of National Executive Committee (SC-NEC)."

2.11 On being asked to furnish year-wise, State and Union territory-wise details of allocations made, RE, AE, Physical Performance, Targets, Targets Achieved, Shortfall/Excess, if any, along with the reasons for the same, under the Scheme/Programme being implemented by the Department since 2019-20, the Department has submitted:

"The implementing agencies for settling the claims under Modified Interest Subvention Scheme are Reserve Bank of India (RBI)/National Bank for Agriculture and Rural development (NABARD) to which funds are released for further disbursement to Scheduled Commercial Banks (SCBs)/ Small Finance Banks / RRBs/ Cooperatives/ Computerized PACS ceded with SCBs. There is no State and Union territory-wise details of Physical Performance, Targets Set, Targets Achieved, Shortfall/ Excess for the MISS."

Year	BE (In Rs. Crore)	RE (In Rs. Crore)	Actual Expenditure ((In Rs. Crore)
2019-20	18,000.00	16,236.86	16,218.75
2020-21	21,175.00	19,831.75	17,789.72
2021-22	19,468.31	21,476.933	21,476.933
2022-23	19,500.00	22,000.00	12,663.29*

* As on 31.01.2023

MARKET INTERVENTION SCHEME AND PRICE SUPPORT SCHEME (MIS-PSS)

2.12 When the Department was asked to furnish the Financial Performance of the Scheme since 2019-2020, the Department submitted as under :-

Year	BE (In Rs. Cr.)	RE (In Rs. Cr.)	Actual Expenditure (In Rs. Cr.)	Shortfall /Excess, if any, (In Rs. Cr.)	Reasons for Shortfall/Excess, if any	Remedial Steps taken by the Department to overcome the reasons for Shortfall, if any
2019-20	300.00	2,531.80	2004.60	527.2	SC/ST & NE not release due to data of farmers not captured by CNA. PSS not implemented in NE	CNA is directed to capture accordingly
2020-21	2000.00	1881.10	1357.91	523.19	-do-	-do-

2021-22	1500.00	3595.61	2288.33	1307.28	-do-	-do-
2022-23	1500.00	1500.00	933.02	566.98	to be released	to be released
2023-24	0.01	-	-	-	-	-

CNA- Central Nodal Agencies

2.13 When asked to furnish State and Union territory wise details of Physical Performance, Targets Set, Targets achieved, Shortfall/Excess, if any for the Scheme being implemented, the Department stated as under :

"Under Price Support Scheme (PSS), the procurement of notified pulses, oilseeds & copra is undertaken by way of intervening the market through designated Central Nodal agencies, as and when the market price of these commodities falls below the notified Minimum Support Price (MSP) in order to provide remunerative price to the farmers and to protect them from distress sale . Similarly, under Market Intervention Scheme (MIS), the procurement of perishable agriculture and horticulture crops for which MSP is not announced is undertaken by way of intervening the market through State designated procuring agencies in order to provide remunerative price to the farmers and to protect them from distress sales. Since MIS & PSS are market driven schemes, the physical targets cannot be set in advance."

2.14 On the query of the Committee as to how the Department intends to proceed ahead and fulfill its requirements given the fact that only Rs. 1 lakh for Market Intervention/Price Support Scheme in BE 2023-24 has been allocated in comparison to Rs 1500 Crore in the last Budget, the Department stated as under:-

"Under PSS, Government has provided Government Guarantee amounting to Rs. 40,500 cr. for extending cash credit facilities to Central Nodal Agencies (i.e. NAFED - Rs.39,000 crore & FCI – Rs. 1,500 crore) for procurement of pulses, oilseeds & copra at Minimum Support Price (MSP). Central Nodal Agencies withdraw the required funds against the Government Guarantee for making payment of MSP value to farmers and other incidental costs involved in the PSS operations. The provisions of budgetary funds are meant for meeting any losses incurred in the undertaking of such operations. The indicative budgetary estimates are based on previous years demand of the schemes and get revised as per the

actual requirement. Any additional demand/ requirement of funds can be provided for at RE stage. Hence, the implementation of PSS-MIS does not get hampered due to budget."

DISTRIBUTION OF PULSES TO STATE/UNION TERRITORIES FOR WELFARE SCHEME

2.15 This scheme envisages direct payment of the difference between the MSP and the selling / modal price to pre- registered farmers selling oilseeds of prescribed Fair Average Quality (FAQ) norms within the stipulated period in the notified market yard through a transparent auction process. All the payments will be done directly into the bank account of farmers. This scheme does not involve any physical procurement. Under PDPS full compensation of difference between MSP and Sale/Modal price i.e. Price Deficiency, received by farmers upto 25% of MSP value (including 2% administrative cost) will be borne by Central Government. The support of the central government will be given for quantity upto 25% of production. If any State is willing to cover quantities beyond 25%, the same needs to be funded from the resources of State Governments.

2.16 On being asked to furnish Financial Performance of the Scheme being implemented since 2019-20, the Department submitted as under :-

"Please furnish Financial Performance of the Scheme/Programme being implemented by the Department in the following format :-

Distribution of Pulses to State / Union Territories For Welfare Scheme

Year	BE (In Rs. Cr.)	RE (In Rs. Cr.)	Actual Expenditure (In Rs. Cr.)	Shortfall/Excess, if any, (In Rs. Cr.)	Reason for Shortfall/Excess, if any	Remedial Steps taken by the Department to overcome the reasons for Shortfall, if any
2019-20	800.00	748.80	733.90	14.90	Non receipt of lifting certificates	Lifting certificates called from CNA
2020-21	800.00	620.00	537.49	82.51	-do-	-do-
2021-22	300.00	50.00	50.00	-	-	-
2022-23	9.00	166.21	-	166.21	-do-	Lifting certificates called from CNA & process for release
2023-24	800.00	-	-	-	-	

2.17 On being asked by the Committee to provide the details/proposed strategy as to how the Department plans to spend the funds allocated for the Scheme, the Department submitted as under :

"The funds allocated under the scheme will be utilized for reimbursement of discounted subsidy to implementing agency based on actual demand of pulses from States/ lifting of stocks by States and certification by implementing agency to this extent. Monitoring of implementation is being done through an Empowered Committee headed by Additional Secretary to ensure lifting of all stock and optimum utilization of funds."

Formation and Promotion of Farmers Producer Organization (FPOs)

2.18 Objective of the Scheme is as follows:

- To provide holistic and broad based supportive ecosystem to form new 10,000 FPOs to facilitate development of vibrant and sustainable income oriented farming and for overall socio-economic development and wellbeing of agrarian communities.
- To enhance productivity through efficient, cost-effective and sustainable resource use and realize higher returns through better liquidity and market linkages for their produce and become sustainable through collective action.
- To provide handholding and support to new FPOs up to 5 years from the year of creation in all aspects of management of FPO, inputs, production, processing and value addition, market linkages, credit linkages and use of technology etc.

2.19 When asked to furnish Financial Performance of the Scheme being implemented by the Department, the Department has submitted:

(Rs. in Crore)

Year	BE (In Rs crore)	RE (In Rs crore)	Actual Expend iture (In Rs crore)	Shortf all/ Exces s, if any (In Rs crore)	Reasons for shortfall/ Excess, if any	Remedial steps taken by the Department to overcome the reasons for shortfall, if any
2019-20	0	0	0	Nil	> Scheme was launched in Feb, 2020.	Nil
2020-21	500	250	240.83		> During 2020-21, 2365 FPO produce clusters have been allocated to IAs. However, in most of the districts, District level	

					Monitoring Committees (D-MCs) neither conducted meetings nor verify/ approve the produce clusters in the block. Moreover, due to Covid restrictions in several districts, farmers mobilization process & formation of farmers interest groups (FIGs) also suffered. Due to above reasons, FPO formation during 2020-21 was very slow	
2021-22	700	250*	427.04*		<ul style="list-style-type: none"> ➤ During the start of FY 2021-22, due to Covid restrictions in several districts, farmers mobilizations process & formation of farmers interest groups (FIGs) suffers. ➤ The scheme took pace after July, 2021, and 2601 FPOs have been allocated to IAs and more than 2200 FPOs have been registered, in this year. 	<ul style="list-style-type: none"> ➤ Department at Central level periodically reviewed the programme at Hon'ble AM, Secretary, Additional Secretary & Joint Secretary level with Implementing agencies, as a result :- ➤ A national level function was organized wherein Hon'ble PM released equity grant of more than Rs. 14 crore to about 351 FPOs thereby benefitted more than 1.24 lakhs farmers. ➤ Credit Guarantee Trust for FPOs have been formed in NABARD. ➤ More than 2200 FPOs have been registered during 2021-22.
2022-23	500	955	123.8		<ul style="list-style-type: none"> ➤ Due to revised procedure of fund flow for Central Sector Schemes which was operationalized in the month of August, 2022. Hence fund was released after August, 2022. ➤ There were fund flow disruptions in terms of mapping CNA and child accounts, restrictions of releasing only 25% each quarter not releasing money if there are unspent balances etc were reasons behind slow progress. It took some time for all the Implementing Agencies to understand and adopt to the new system. 	<ul style="list-style-type: none"> ➤ Department had conducted one National level Conference in Delhi under the Chairmanship of Hon'ble AM and 03 Regional Conferences under the Chairmanship of Hon'ble MoS (KC), wherein one to one interactions were held with IAs, CBBOs and FPOs for the challenges they face. Accordingly, addendum was issued to change some provisions of operational guidelines. ➤ Training programmes for stakeholders was conducted on a mission mode. ➤ As a result of above, equity grant was released to more than 1500 FPOs. ➤ Credit Guarantee cover was issued to 460 FPOs. ➤ A total of 4601 no. of FPOs registered till 31.01.2023.
2023-24	955	-	-	-	-	-

*Final grant was 427.04 crore

2.20 On being asked to as to how the Department plan to utilize higher allocated funds during the year 2023-24 since the focus of the Government is to enhance cost effective productivity and higher net incomes to the member farmer producers group, the Department submitted as under :-

"As on 31.01.2023, 4601 FPOs have been registered under 10,000 FPOs scheme and equity grant have been released to 1951 FPOs. Implementing Agencies are closely and cohesively working with Cluster Based Business Organisations (CBBOs) to ensure that CBBOs perform their activities to make FPOs economically sustainable. The Formation and Incubation cost of CBBO, limited to maximum of Rs. 25 lakh / FPO for five years from the year of formation. FPO Management Cost of Rs. 18 lakh per FPO will be provided to FPOs towards salary of staff, registration of FPO, office rent and utility charges, minor equipment cost, travel & misc. expenses etc. 10,000 FPOs will be formed by Implementing Agencies by FY 2023-24. This will accelerate the utilization of the funds. FPOs will be working on the value addition, processing, and marketing of the agri produce. This will ensure remunerative prices of the value-added products and will improve the income of the members."

2.21 On being further asked as to how does the Department intend to implement the scheme effectively across the country, the Department submitted as under:-

"Following interventions were taken by the department to implement the scheme effectively across the country: -

- a) Through pro-active review and monitoring mechanism, Department is keeping track on the activities of FPOs.
- b) Implementing Agencies are responsible for effective implementation of the scheme.
- c) Survey and monitoring is being conducted through attached offices, who will visit the FPO premises.
- d) National Project Management Agency is engaged for effective coordination amongst various stakeholders.
- e) Learning Management System (LMS) is being formed under the scheme to track the progress of training by various stakeholders.
- f) An integrated portal is being made for data management and MIS."

BHARATIYA PRAKRITIK KRISHI BIO-INPUT RESOURCE CENTERS

2.22 In the Budget Speech (2023-2024), it has been stated that to facilitate the adoption of National Farming the Government Plan to setup, 10,000 Bio-Input Resource Centres, creating a national level distributed Micro-fertilizer and pesticide manufacturing network. *For a Centrally Sponsored Scheme that is, National Mission of Natural Farming (NMNF) an Allocation of Rs.459 crore has been made in the Budget of 2023-24.*

2.23 On being asked by the Committee regarding the Action Plan being chalked out by the Department w.r.t. National Mission on Natural Farming(NMNF) and Salient Features of the Mission, the Department submitted as under :-

"In tune with the Budget Announcement the DA&FW has included the setting up of 15,000 Bio-Input resource centers as a part of cluster development activities under NMNF.

Under NMNF it is proposed to develop 50 ha model clusters for Natural Farming at block level with an allocation of Rs 12.45 lakh per clusters out of which, 7.5 lakh have been earmarked for on farm input production including Micro fertilizer from cattle dung and urine and plant extract based pesticides. The scheme is awaiting cabinet approval.

Salient features of National Mission on Natural Farming

Natural Farming is a chemical-free traditional farming based on sound agro-ecology with a focus on diversity on farm and in cropping systems, soil enrichment through cow dung-urine based microbial formulations, biomass recycling through mulching and plant protection through diversity and botanical concoctions. Natural farming as a principal excludes all purchased inputs.

Need and relevance of National Mission on Natural Farming –

- Green revolution no doubt transformed the agriculture from subsistence to surplus generating enterprise, but indiscriminate use of chemical agro inputs led to depletion of resources, deteriorating soil health, environmental degradation and chemical residues in food chain. Such issues call for a paradigm shift towards Agro-ecological practices which are environment friendly, non-degrading, sustainable and promises safe and healthy food

- **Potential and benefits** – Natural farming systems developed over years by farmers ensure comparable productivity, reduction in cost of cultivation, enhanced biodiversity, resource conservation and safe and healthy food. As per some success stories compiled by NITI Ayog, natural farming promises up to 12% increase in productivity, 25% reduction in cost and substantial increase in profitability.
- **Promotion of Natural Farming** – DA&FW is promoting natural farming through “Bhartiya Prakratik Krishi Paddhati a sub-scheme of PKVY since 2019-20 and sanctioned 4.09 lakh ha area under 8 states. **Keeping the response and enthusiasm, the BPKP is now being up scaled as “National Mission on Natural Farming”.**
- Natural Farming (Bhartiya Prakratik Krishi Paddhati (NF-BPKP) is a way of chemical free farming based on desi-cow and locally available resources, with no chemical fertilizers and pesticides and rooted in Indian tradition. NF-BPKP is aimed at promoting traditional indigenous practices which gives freedom to farmers from externally purchased inputs and is largely based on on-farm biomass recycling with major stress on biomass mulching, use of on-farm desi-cow dung-urine formulations; maintaining soil aeration and exclusion of all synthetic chemical inputs directly or indirectly.
- .National Mission on Natural Farming is proposed as mass movement program through continuous capacity building and handholding, demonstrating the benefits of natural farming through Champion farmers of natural farming and encouraging farmers to adopt the same willingly by their own.
- **Objectives of Mission**
 - Centrally sponsored scheme with central Govt outlay of Rs. 1584 crore
 - Nation-wide outreach and training through central & State agencies.
 - One Model Natural Farming cluster in at least one Gram Panchayat in each block.
 - Farmer Field school (FFS) to be the key awareness strategy
 - States to roll out Clusters in selected GPs.
 - Clusters to be developed around a Champion farmer – Each One Teach One

- **Targets envisaged**
 - 20,000 Farmer field schools to be conducted.
 - 15,000 clusters to be developed across the country.
 - 750,000 ha area & 15 lakh farmers to be converted and equal number of Farmers to be trained – **Each One Teach One.**
 - National Centre for Organic & Natural Farming (NCONF) to facilitate Certification & Training of Master trainers.
 - ICAR has identified 425 KVKs to be model training and demonstration centres for NF.
 - MANAGE designated as **Knowledge partner for NF extension**
- Focus is mainly on capacity building to create network of master trainers, champion farmers and support institutions for technology development and dissemination;
- **Strategies of the implementation of National Mission on Natural Farming (NMNF):**

Strategies include knowledge collection, dissemination, training, demonstration, handholding and continuous capacity building of the farmers. Mission Implementation shall focus on following activities:

 - Lead States like Andhra Pradesh, Gujarat & Himachal Pradesh will form the foundation for rollout of the scheme.
 - **State missions** – Focus will be on capacity building of mission officers through trainings and exposure visits and interaction with best practitioners
 - **Individual NF Practitioner:** Practicing natural farmers will function as the knowledge demonstration hubs where practical learning will take place.
 - **Documentation of Best Practices:** Best practices will be documented and disseminated
 - **Farm Field Schools (FFS)** – Capacity building through Farm Field School
 - **Development of clusters** – Willing farmers to be registered for formation of clusters
 - **Certification and market linkages** – NF clusters will be certified under farmer centric, local verification-based certification system.
 - **Institutional Intervention:** -Institutional intervention is a major component for driving the Mission. Institute of Agricultural Extension Management (MANAGE) has

been functioning as a knowledge partner for extension and capacity building while National Centre for Organic and Natural Farming (NCONF) is entrusted for Certification and training"

2.24 The Department further stated

1) "The BPKP scheme is being up scaled in Mission Mode as a separate as National Mission on Natural Farming to cover 7.5 lakh ha area by developing 15000 clusters

2) Pre-launch initiative undertaken to promote Natural Framing

The Government initiative undertaken to promote natural farming

a. National Institute of Agricultural Extension Management (MANAGE) designated as national level "Knowledge partner for extension" with State Agriculture Management Extension Training Institutes (SAMETIs) as state branches have accomplished:-

- *980 sensitization workshops for 55,600 Gram Pradhans.*
- *Sensitized 360000 farmers through exhibition and gosthis*
- *Prepared modules for the training of Master Trainers, ATMA workers, extension officials and trained more than 10,000 Master Trainer*
- *Compiled 250 success stories on Natural Farming & disseminated through digital & print mode.*
- *Translated literature and short videos in local language*
- *Developed Field-level pictorial guide with FAQs for better understanding of NF practices.*
- *68000 Farmers to be trained & 8,500 Demonstrations to be done every year in Farmers Fields through KVKs.*

b. National Centre for Organic & Natural Farming (NCONF) as nodal agency for Certification, training, documentation and dissemination of best practices

- Organized farmer-to-farmer contact programs covering nearly 2500 farmers in States on Natural Farming
- NCONF trained 8169 farmer – Master trainer through 59 training

- Organized 23 programs for Training of Farmers, Champion Farmers & Community Resource Persons in states
- Modules for the training of Master Trainers, ATMA workers, extension officials and farmers
- Best practices of individual farmer to enable peer-to-peer learning
- Field-level pictorial demonstration guide with FAQs developed for prospective Natural farmers
- More than 250 success stories on Natural Farming Compiled & Disseminated through digital & print mode.
- Drafted local verification based certification of natural farming.

c. Research, Training and Demonstration and Education on Natural farming by ICAR:

- Evaluation & Validation of “Natural Farming Practices” in different Agro-Ecologies across 20 locations, covering 16 States
- Initiated research on Characterization of “Natural Farming” inputs, validation of “Natural Farming” via ‘Farmers’ Participation’
- ICAR started experiments on Natural Farming under AI-NPOF across 20 Research Centres under IIFSR, Modipuram
- 3,60,000 farmers trained through exhibitions, goshtis, farmer to farmer connect 575 KVKs trained 85,315 farmers on Natural Farming and trainings (by states)
- Finalized the draft curriculum for Under Graduate & Post Graduate Courses on Natural Farming.
- DA & FW released Rs. 11.94 crore to initiate farmer field demonstration and training.
- 539 KVKs laid demonstrations at their ‘instructional farms’ and 3,452 demonstrations on farmers field
- Out-Scaling of “Natural Farming” to be undertaken through 425 KVKs from Rabi Season (Training of 68,000 Farmers & 8,500 Demonstrations per year)

d. Training and outreach activities:

- Conducted more than **75 TV Programs** and **50 Radio Programs** for awareness generation on Natural Farming.
- 213 “Hello Kisan” Programs with 49.95 lakh viewers
- 123 “Chaupal Charcha” Programs with 14.79 lakh viewers.
- Dedicated Portal on NF with training material, videos and peer-to-peer learning facility for developed.
- A film of NF techniques in 14 languages telecasted on national network & shared with more than 10 Cr farmers.
- Organized **59 Training and sensitization workshops** of all women SHGs under NRLM.
- Andhra Pradesh, Gujarat, Himachal, UP, MP created state specific driving institutions
- Gujarat Natural and Organic Farming University established to promote NF
- 11 States initiated the conversion of 9.18 lakh ha area involving 12.46 lakh farmers into Natural Farming.
- 8 states organized 11,254 training and awareness camps and trained 7.34 lakh farmers.

e. Quality Assurance, Branding & Marketing

- National Centre for Organic and Natural Farming is functioning as the Secretariat for NF Certification
- Drafted decentralized local/ community based Certification protocol.
- Special component of 500 FPOs sanctioned to facilitate branding & Marketing of NF Produce.

3) The scheme has already been appraised by the EFC on 4th October 2022 and has been submitted for Cabinet approval.

4) Tentative area allocation to States have been communicated and requested for submission of Annual Action Plan for 2023-24."

DIGITAL PUBLIC INFRASTRUCTURE FOR AGRICULTURE

2.25 In the Budget Speech of 2023-2024, the Finance Minister has announced that Digital Public Infrastructure for Agriculture will be built as an open source, open standard and inter operable public good. This will enable inclusive, farmer-centric solutions through relevant information services for crop planning and health, improved access to farm inputs, Credit-I, and insurance, help for crop estimation, market intelligence, and support for growth of Agri-tech industry and start-ups.

2.26 On being asked by the Committee regarding the expected time by which the Digital Public Infrastructure for Agriculture will be built alongwith complete details, the Department submitted as under :-

"The Digital Public Infrastructure for Agriculture, i.e., Agri Stack is envisioned to be implemented in a phased manner with the first phase roll-out in March 2023. The work around several components is planned to be initiated and completed in alignment with overall priority and dependency across activities.

Digital Public Infrastructure for Agriculture

Sr. No.	Activity	Target Timeline
1	Conceptualisation and finalisation of Central Core	October 2022
2	Finalization of Overall Architecture and Technologies for the entire Agri Stack	January 2023
3	Freezing of Data Standards and Data Governance Standards	December 2022 – 3 Core Registries March 2023 and beyond – Rest
4	Floating of various consultation papers on Agri Stack for policies, architecture, and standards	January 2023
5	Website for Agri Stack	November 2022
6.a.	Procurement for the various components of Agri Stack – Cloud	December 2022
6.b.	Procurement for the various components of Agri Stack – Central Software Development Team	December 2022
6.c.	Procurement for the various components of Agri Stack – Team at NIC Karnataka	As per need basis
6.d.	Procurement for the various components of Agri Stack – SPMU	As per need basis
7	Development and Implementation of Central Core	March 2023 – 3 Core Registries July 2023 – Remaining

Sr. No.	Activity	Target Timeline
8	Unified Farmer Service Interface (UFSI)	April 2023 – Central May 2023 and beyond - States
9	State-level study and consultations for identifying potential reference applications	December 2022
10	Build Reference applications for Farmer Registry and Crop Survey to be adopted by the States	May 2023
11	Development and Implementation of State Cores (State Responsibility)	July 2023
12	Agri Consent Manager	April 2023 – Central May 2023 and beyond - States
13	Access Manager	May 2023
14	Agri Sandbox (For non-government use)	June 2023
15	Digitally Verifiable Credentials (DVC)	May 2023
16	Agri Stack Portal for UFSI/Registries	July 2023
17	Integrations	July 2023 – 5 APIs Post July 2023 – Additional 6 APIs
18	Upgradation support to States to adopt data standards of Agri Stack and consume UFSI APIs	After July 2023
19	Enable paperless, contactless KCC loans through Agri Stack and Jan-Samarth portal with pilot in Karnataka	December 2022 – Pilot in Karnataka
20	Consumption of ONDC protocols in Agri Stack	May 2023
21	Onboard on to Data Exchange of MeitY	March 2023

Part II

OBSERVATIONS/ RECOMMENDATIONS

ANALYSIS OF DEMANDS FOR GRANTS-DEMAND NO.1

1. The Committee note that the Department of Agriculture and Farmers Welfare has been allocated Rs.110531.79 Crore for 2023-24 at BE Stage, which is 4.56% more than RE of Rs.110254.53 Crore for 2022-23. The actual utilization of funds for 2022-23 (as on 27.01.2023), w.r.t. RE stands at 58.78%, which suggests that the Department needs to strive hard to fully utilize the funds in remaining period of one month or more of 2022-23 which seem to be an arduous task. The Committee feel that the Budget Estimate is a better source to compare with the Actual Expenditure rather than the Revised Estimate. Moreover, the Department has not been able to stick to its Monthly Expenditure Plan during 2022-23 so far. The Committee are of the considered opinion that the Department should strive hard to ensure optimum utilization of the allocated RE funds by sticking to the Monthly/Quarterly Expenditure Plan in consonance with the guidelines issued by the Department of Expenditure, Ministry of Finance from time to time. They feel any rush of expenditure in the last quarter of the year should invariably be avoided at all costs.

2. The Committee note that the Department has admitted in its replies that the proportion of Budgetary Allocations made in favour of the Department in terms of the percentage out of the total budget of the Government of India during the years 2020-21, 2021-22, 2022-23 and 2023-24 stood at 4.41%, 3.53% , 3.14 % and 2.57% respectively. The total Budget outlay of the Central Government in 2020-21 was Rs. 30,42,230.09 Crore, which increased to Rs. 45,03,097.45 Crore in 2023-24. Taking into account the prominent role played by Agriculture in rural livelihood,

employment generation and food security of the country, the Committee recommend the Department to take up the issue of budgetary allocation in percentage terms out of Central Pool with the Ministry of Finance and ensure that trend is reversed from the next Budget onwards.

3. The Committee note that while replying to its concern about utilization of funds during 2022-23, the Department has submitted that taking into account the proposals in the pipeline, the Department is likely to utilise the entire Budget during the current FY 2022-23, except the quota allocated under mandatory provision for NE States where the utilisation is restricted on account of low cultivable area, non-release of matching share by those States and community landholding. This, in turn, clearly indicates that the Department has admitted that it will not be able to fully utilize the funds allocated to it even before the close of Financial Year 2022-23. The Committee are of the considered view that since the Department is aware of the reasons/factors, which hamper cent percent utilization of funds available, it should suitably modify its Schemes including the funding pattern as well as method of implementation, so that effective and optimal utilization of funds earmarked for Agriculture Sector can be ensured. The Committee feel that there are two major Crop seasons - Kharif and Rabi. The Department should consider the release of funds for Centrally Sponsored Schemes in two instalments of 50 percent each as was being done in the past instead of the present scheme of four equal instalments of 25% each, would reduce the time lag in implementation of the Schemes, reduce documentation time and will enable expeditious payments. The Committee feel that the Department may take up the matter with the Department of Expenditure for suitable modification of the existing guidelines in view of the fact that Agriculture is

a State subject. The Committee would like to be apprised of the steps taken in this regard.

FUNDS SURRENDERED BY THE DEPARTMENT

4. The Committee note from the reply of the Department that funds have been surrendered amounting to Rs. 23,824.54 Crore, Rs. 429.22 Crore and Rs.19,762.05 Crore during 2020-21, 2021-22 and 2022-23(Tentative) respectively. That means Rs. 44,015.81 Crore in total have been surrendered by the Department in these years. The Committee have been informed that the surrender of funds is mainly on account of less requirement under NES (North Eastern States), SCSP (Schedule Caste Sub-Plan) and Tribal Area Sub-Plan (TASP) Components. The Committee feel that the practice of surrender of funds must be avoided by all means henceforth so that the tangible benefits accrued from the Schemes are allowed to percolate to the ground level in an optimum manner. The Committee, therefore, recommend the Department to identify avoidable reasons leading to surrender of funds and take corrective measures to ensure that the funds are utilized fully and efficiently.

SUPPLEMENTARY DEMANDS FOR GRANTS OF THE DEPARTMENT

5. The Committee have been informed that the Department, on the one hand, has made provisions for the Supplementary Demands of Rs. 22,245.51 Crore during 2022-23 (tentative) and on the other, is surrendering funds not utilized by it amounting to Rs. 19762.05 Crore. The Committee are constrained to note that raising supplementary demands on one hand and surrender of funds on the other

are incompatible and reflects on the expenditure planning done by the Department. The Committee, therefore, desire the Department to undertake the planning of utilization of allocated funds seriously and ensure expenditure of the funds in the planned and stipulated manner. The Committee are of the considered opinion that sticking to implementing Monthly Expenditure Plan/Quarterly Expenditure Plan (MEP/QEP) in respect of Central Sector Schemes will go a long way in solving the problem of surrender of funds as well as raising Supplementary Demands.

STATUS OF UTILIZATION CERTIFICATES (UCs)

6. The Committee note that the amount of Utilization Certificate (UCs) pending with States and Union territories has shown an increase over the years between 2016-17 and 2021-22. The Committee have noted that Rs 5926.72 Crore is pending as on 30.12.2022 for the releases upto 2020-21, which depicts that the monitoring mechanism needs to be revamped and strengthened. The Committee feel that the increasing pendency of UCs is acting as a bottleneck in smooth implementation of the Centrally Sponsored Programmes/Schemes run by the Department as pending UCs deprive Nodal Agencies/States/Union Territories in getting further funds. The Committee, therefore, recommend the Department to seriously look into the matter of increasing pendency of Utilization Certificates and take up the same with States / Union territories / Implementing Nodal Agencies by way of exploring innovative methods like Information Technology tools or Artificial Intelligence enabled software to utilize the allocated funds within stipulated time and furnish the UCs in time so that the farmers living in these States and Union territories are able to derive the real benefits of the Schemes at the ground level.

INCREASE IN FARMERS' INCOME

7. The Committee have been informed that increase in income of farmers is assessed on the basis of results of successful implementation of all the schemes and programmes of the Department. It has also been informed that apart from enhancement in budget allocation for agriculture sector, a number of schemes are being implemented which include Pradhan Mantri Fasal Bima Yojana, PM (KISAN) Yojana, Promotion of Farmers Producer Organizations, Institutional Credit for Agriculture Sector, etc. The Committee have further been informed that despite significant stress on government finance on account of recovery of pandemic induced shock, global economic scenario, etc., the allocation of funds for the Department is on the higher side as compared to many other Departments.

The Committee, while appreciating all the Schemes run by the Government to increase farmers' income, recommend the Department to ensure effective implementation of all the Schemes intended for the welfare of farmers so that the Schemes have a tangible effect on the ground level and the farmer's condition is improved in a significant way.

Scheme-wise Analysis of Demands for Grants 2023-24 and Recommendations of the Committee on some of the Important Programmes/Schemes being implemented by the Department.

PRADHAN MANTRI FASAL BIMA YOJNA (PMFBY)

8. A Budgetary Allocation of Rs.13625 Crore has been made for the implementation of the Pradhan Mantri Fasal Bima Yojna (PMFBY) for 2023-24 against the RE of Rs.12375.76 Crore for 2022-23. As regards the lower allocation for the Scheme in 2023-24, as compared to BE 2022-23 of Rs.15500 Crore, the Department of Agriculture and Farmers Welfare has stated that the Scheme is

demand driven and that based on the coverage and demand situation under the Scheme, additional funds, if required, may be sought at Revised Estimates 2023-24 Stage. The Committee recommend that the Department of Agriculture and Farmers Welfare should review the implementation of the Scheme at regular intervals to assess the demand situation and funds requirement for the Scheme.

The Committee desire that the Department look into the reasons for delay in settlement of claims by Insurance Companies and take necessary measures and make concerted efforts to address them in the best possible manner so that they are counted in best practices to be adopted globally and enhance the credibility of PMFBY among the Farmers manifold.

MODIFIED INTEREST SUBVENTION SCHEME

9. A budgetary provision of Rs.23000 Crore for 2023-24 has been made for the implementation of Modified Interest Subvention Scheme, a Central Sector Scheme, fully funded by the Government of India to provide concessional crop loans to farmers through Kisan Credit Cards (KCCs). The RE 2022-23 for the Scheme is Rs.22000 Crore. The Committee desire that Farmers who belong to Small or Marginalised sections including SC and Tribal Categories be provided adequate support to enable them to avail maximum benefits under the Scheme. Moreover, all Financial Institutions, be it Scheduled Commercial Banks, Small Finance Banks, etc., be advised regularly to disseminate the details of the Scheme, especially in remote / backward areas of the country so that the Farmers residing in these areas are able to avail the benefits of the Scheme. Moreover, third party audit of the Scheme needs to be done on a regular basis to know the shortcomings and also keep improving the Operational Guidelines on continued basis.

FORMATION AND PROMOTION OF FARMERS PRODUCER ORGANIZATION (FPOs)

10. The Committee have been informed that FPOs would be working on the value addition, processing and marketing of the agri-produce which in turn would ensure remunerative prices of the value-added products and consequently would improve the income of the members. The Committee feel that these FPOs would require professionals for their smooth functioning and hence capacity building programmes for the Office bearers of FPO may be conducted. Similarly, the members may be trained in adequate skills related to value addition, storage of agri - products and latest tools related to Information Technology. Appropriate linkages between Financial Institutions and FPOs be made for actual realisation of the benefits of the Scheme. The Committee recommend that timely inputs, skilled manpower & expertise be shared with FPOs so that these are successful in achieving their objective.

NATIONAL AGRICULTURE MARKET(e-NAM) SCHEME

11. The Committee have been informed that e-NAM, the virtual market platform since its launch in April, 2016, is being regularly upgraded in terms of new technology, innovation, improving transparency in transactions, digital payments and user friendly features. In July, 2022, e-NAM platform through launch of Platform of Platforms (PoPs) as holistic unified structure, has been providing single roof for all value chain actors like farmers, FPOs, e-platform service providers, transport service providers, quality assaying service providers, value addition, processors, exporters, Fintech, storage, etc. and service platforms have been empaneled under the following 10 service categories on PoP module i.e. Quality Assaying,

Transportation, Warehousing, Fin-tech, Trading platforms, Agri advisory, Market information, Institutional buyers, Sorting and grading and Agri input aggregators. The Committee desire that integration of all Mandis pan India with e-NAM platform must be done at the earliest so that online transaction of agri-commodities be done by the farmers even located at remote corners of the country to fetch good prices for their produce. Overall, this would result in a win-win situation for both the farmers and buyers.

SMART FARMING PRACTICES

12. The Committee have been informed that the Department has been promoting adoption of Kisan Drones by the farmers for application of pesticides and crop nutrient and Standard Operating Procedures(SOPs) containing concise instructions for effective and safe operations of drones for pesticide and nutrient application have been released. The Committee desire that Small and Marginalised Farmers including from SC/ST communities be provided adequate training in the latest technologies to enable them to harness the tangible benefits of this Scheme. The Committee also desire that the technological advancements in the field of Agriculture may be made available to farmers at affordable rates.

New Delhi
06 March, 2023
15 Phalgun, 1944 (Saka)

P.C. Gaddigoudar
Chairperson
Standing Committee on Agriculture,
Animal Husbandry and Food Processing

Annexure-1

Rs. In Crore

Department of Agriculture & Farmers Welfare																
BE, RE, Proposed & Accepted																
S. No	Name of Mission/Scheme	2018-19					2019-20					2020-21				
		BE (Proposed)	BE (Accepted)	RE	Actual Exp.	Short fall/ Excess	BE (Proposed)	BE (Accepted)	RE	Actual Exp.	Short fall/ Excess	BE (Proposed)	BE (Accepted)	RE	Actual Exp.	Short fall/ Excess
	1	2	3	4	5	6 (4-5)	7	8	9	10	11 (9-10)	11	12	13	14	15 (13-14)
1	Secretariat	180.81	166.43	170.67	167.90	2.77	190.35	182.97	165.48	168.44	-2.96	200.24	179.68	181.82	177.99	3.83
2	Interest Subsidy	25600	15000	14987	11495.66	3491.34	22000.00	18000	17863.43	16218.74	1644.69	28000	21175	19831.75	17789.72	2042.03
3	Pradhan Mantri Fasal Bima Yojna (NCIP)	11000	13014.15	12983.10	11945.33	1037.77	16000.00	14000	13640.85	12639.22	1001.63	19690.19	15695	15306.55	14161.48	1145.07
4	Pradhan Mantri Krishi Sinchayojna	3960	4000.00	2954.69	2918.37	36.32	4650.00	3500	2032.20	2700.03	-667.83	4500	4000	2563.20	2562.17	1.03
5	Implementation of MIS/PSS	200	200	2000	1400.00	600.00	4992.00	3000	2010.20	2004.60	5.60	14337	2000	996.00	1357.91	-361.91
6	Promotion of Agricultural Mechanization for in-situ Management of Crop Residue	0.00	0.00	591.62	584.33	7.29	600.00	600	594.29	594.23	0.06	2000	600	600.00	570.72	29.28
7	Pradhan Mantri Annadata Aay Sanrakshan Abhiyan (PM-AASHA)	0.00	0.00	1400	0.00	1400.00	2444.00	1500	321	313.18	7.82	1500	500	300.00	0.00	300
8	Distribution of Pulses to State/ Union territories for Welfare Schemes	0.00	0.00	550.08	0.00	550.08	2004.00	800	370	733.90	-363.90	2250	800	620.00	537.49	82.51
9	Pradhan Mantri Kisan Samman Nidhi (PM-KISAN)	0.00	0.00	20000	5962.25	14037.75	0.00	75000	54370.15	48713.84	5656.31	60180	75000	65000.00	60989.90	4010.1
9.1	Pradhan Mantri Kisan Pension Yojna	0.00	0.00	0.00	0.00	0.00	0.00	900	200	125.00	75.00	749.40	220	50.00	110.00	-60

S. No.	Name of Mission/Scheme	2018-19					2019-20					2020-21					
		BE (Proposed)	BE (Accepted)	RE	Actual Exp.	Short fall/Excess	BE (Proposed)	BE (Accepted)	RE	Actual Exp.	Short fall/Excess	BE (Proposed)	BE (Accepted)	RE	Actual Exp.	Short fall/Excess	
9.2	Formation and Promotion of Farmers Producers Organizations	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	200.00	500	250	240.83	9.17	
9.3	Agriculture Infrastructure Fund	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	208.00	21.87	186.13	
10	Diesel Subsidy	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	
11	GREEN REVOLUTION																
	11.1	RashtriyaK rishiVikasYojna	5225.00	3600.00	3600.00	3370.38	229.62	4700.00	3745.00	2760.00	3085.43	-325.43	5747.00	370.00	2551.21	2561.25	-10.04
	11.2	KRISHONN ANTI YOJNA	17821.00	10719.42	8562.84	8739.28	-176.44	12204.37	9257.24	7576.40	7214.84	361.56	16631.98	10030.09	8299.39	7536.28	763.11
	11.2.1	Integrated Development of Horticulture	2549.19	2546.30	2108.13	2003.48	104.65	2728.70	2234.57	1592.55	1338.18	254.37	2605.73	2310.25	1618.92	1432.49	188.33
	11.2.2	Technology Mission of Oilseeds and Oilpalm	909.86	402.07	354.48	343.20	11.28	0.00	0.00	0.00	0.00	0.00	0.00	503.17	499.67	469.18	31.49
	11.3	National Mission for Sustainable Agriculture	4965.49	1586.61	1246.41	1264.24	-17.83	1792.13	1316.88	929.14	891.73	37.41	1612.11	1406.90	1076.44	993.53	82.91
	11.3.1	National Project on Organic Farming	24.35	24.34	17.53	19.58	-2.05	26.70	19.23	16.79	13.47	3.32	24.75	28.63	25.65	12.42	13.23
	11.3.2	National Project on Soil & Health Fertility	871.05	407.84	307.50	320.20	-12.70	351.23	333.95	164.22	164.97	-0.75	336.95	324.43	229.99	205.88	24.11
	11.3.3	Organic Value Chain for North East	160.00	160.00	182.46	175.49	6.97	160.00	160.00	160.00	103.80	56.20	320.00	175.00	175.00	137.17	37.83

Name of Mission/Scheme		2018-19					2019-20					2020-21				
		BE (Proposed)	BE (Accepted)	RE	Actual Exp.	Short fall/Excess	BE (Proposed)	BE (Accepted)	RE	Actual Exp.	Short fall/Excess	BE (Proposed)	BE (Accepted)	RE	Actual Exp.	Short fall/Excess
11.3.4	Mission for Sustainable Agriculture (RADP)	1163.00	234.00	225.00	216.24	8.76	275.00	250.00	146.06	186.92	-40.86	300.00	202.50	145.00	128.44	16.56
11.3.5	Soil and Land Use Survey of India	26.92	25.43	27.42	25.42	2.00	29.20	28.70	27.71	26.65	1.06	30.45	30.34	27.80	28.26	1.54
11.3.6	ParamparagatKrishi VikasYojna	2420.17	360.00	300.00	328.69	-28.69	475.00	325.00	299.36	283.67	15.69	344.96	500.00	350.00	381.05	-31.05
11.3.7	National Project on Agro-Forestry	300.00	75.00	40.00	28.59	11.41	75.00	50.00	28.00	27.73	0.27	105.00	36.00	29.00	27.10	1.9
11.3.8	National Bamboo Mission	0.00	300.00	146.50	150.03	-3.53	400.00	150.00	87.00	84.52	2.48	150.00	110.00	94.00	75.21	18.79
11.4	National Mission on Agricultural Extension and Technology	5192.75	2937.48	2377.69	2582.14	-204.45	3619.32	2625.42	2515.82	2448.22	67.60	6403.62	2877.40	2583.67	2410.49	173.18
11.4.1	Sub-Mission on Agriculture Extension	1552.06	1040.88	894.05	910.78	-16.73	1314.93	970.98	960.31	951.58	8.73	1323.50	1221.93	959.33	905.40	53.93
11.4.2	Information Technology	55.00	56.00	35.00	40.83	-5.83	60.80	40.00	31.13	35.95	-4.82	49.00	40.00	45.00	42.52	2.48
11.4.3	Sub-Mission on Seeds & Planting Material	521.31	340.60	338.90	338.39	0.51	506.00	387.73	308.27	291.19	17.08	514.92	389.04	332.00	262.46	69.54
11.4.4	Sub-Mission on Agricultural Mechanization	2836.85	1200.00	930.20	1127.78	-197.58	1500.00	1033.34	1044.57	992.18	52.39	4233.84	1033.09	1050.34	1026.48	23.86
11.4.5	Sub-Mission on Plant Protection and Plant Quarantine	227.53	300.00	179.54	164.36	15.18	237.59	193.37	171.54	177.32	-5.78	282.36	193.34	197.00	173.63	23.37
11.5	Integrated Scheme on Agriculture Cooperation	827.83	130.00	144.68	137.79	6.89	141.90	135.00	145.50	193.97	-48.47	885.20	405.50	356.34	379.15	22.81

Name of Mission/Scheme		2018-19					2019-20					2020-21				
		BE (Proposed)	BE (Accepted)	RE	Actual Exp.	Short fall/Excess	BE (Proposed)	BE (Accepted)	RE	Actual Exp.	Short fall/Excess	BE (Proposed)	BE (Accepted)	RE	Actual Exp.	Short fall/Excess
11.6	Land Development Banks (Central)	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
11.7	Integrated Scheme on Agricultural Marketing	1137.82	1104.50	550.77	509.25	41.52	1029.49	658.43	386.71	325.40	61.31	816.76	550.00	402.25	288.79	113.46
11.8	National Food Security Mission	1902.32	1700.00	1520.14	1614.69	-94.55	2504.81	2014.83	1789.96	1779.89	10.07	1852.79	1610.62	1377.13	1217.80	159.33
11.8.1	National Mission on Edible Oils	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	2000.00	0.00	0.00	0.00	0
11.9	Integrated Scheme on Agriculture Census and Statistics	322.17	302.14	257.61	281.29	-23.68	379.10	268.26	213.09	234.47	-21.38	448.80	361.84	381.49	344.86	36.63
11.10	National Rainfed Area Authority	13.57	10.32	2.93	3.20	-0.27	8.92	3.85	3.63	2.98	0.65	6.97	4.41	3.48	2.89	0.59
12	Damodar Valley Corporation	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
	Grand Total-Demand No. 1- Department of Agriculture, Cooperation & Farmers Welfare	63986.81	46700.00	6780.00	46583.50	21216.50	69784.72	130485.21	101904.00	94511.45	7392.55	155985.81	134399.77	116757.92	108622.51	8140.31

Department of Agriculture & Farmers Welfare

Rs. In Crore

S. No.	Name of Mission/Scheme	2021-22				
		BE (Proposed)	BE (Accepted)	RE	AE	Short Fall/Excess (RE-AE)
Total- Grand Total- Grant No. 1		145605.81	123017.57	118294.24	114840.78	3453.54
Total- Grand Total- Grant No. 1 (Scheme +Non-Scheme)		145605.81	123017.57	118294.24	114840.78	3453.54
Schemes						
I- Central Sector Schemes/Projects						
1	Pradhan MantriFasalBimaYojna-NCIP	17264.50	16000.00	15989.39	13549.24	2440.15
2	Interest Subsidy for Short Term Credit to Farmers	23292.50	19468.31	18142.30	21476.93	-3334.63
3	Implementation of Market Intervention Scheme/Price Support Scheme(MIS/ PSS)	1700.00	1500.50	3595.61	2288.33	1307.28
4	Pradhan MantriAnnadataAaySanrakshanAbhiyan (PM-AASHA)	500.00	400.00	1.00	0.00	1
5	Distribution of Pulses to state/ union territories for Welfare Schemes	600.00	300.00	50.00	50.00	0
6	Promotion of Agricultural Mechanization for in-situ Management of Crop Residue	2000.00	700.00	700.00	691.30	8.7
7	Pradhan MantriKisanSammanNidhi (PM-KISAN)	75000.00	65000.00	67500.00	66825.11	674.89
8	Pradhan MantriKisanMandhanYojna	50.00	50.00	0.50	39.50	-39
9	Formation and Promotion of Farmers Producers Organizations	300.00	700.00	250.00	427.04	-177.04
10	Agriculture Infrastructure Fund	1116.00	900.00	200.00	21.43	178.57
Total- Central Sector Schemes/Projects		121823.00	105018.81	106428.80	105368.88	1059.92
II - Centrally Sponsored Schemes						
1	Pradhan MantriKrishiSinchaiYojna-Per Drop More Crop (PMKSY)	4000.00	4000.00	2000.00	1796.12	203.88
2	Green Revolution					
2.1	RastriyaKrishiVikasYojna	4530.00	3712.44	2000.00	1729.11	270.89
2.2	KrishiionnatiYojna					
2.2.1	National Food Security Mission	3539.00	2096.00	1540.00	995.17	544.83
2.2.1.1	National Food Security Mission- Oilseeds and Oil Palm	1839.00	536.00	300.00		
2.2.1.2	National Food Security Mission- Other Crops	1700.00	1560.00	1240.00		
Sl. No.	Name of Mission/Scheme	2021-22				
Total- Grand Total- Grant No. 1		BE (Proposed)	BE (Accepted)	RE	AE	
Total- National Food Security Mission		3539.00	2096.00	1540.00	594.63	945.37

2.2.2.1	Technology Mission on Oilseeds and Oilpalm	0.00	0.00	0.00	0.00	0
2.2.2	National Project on promotion of Organic Farming	12.50	12.00	6.00	0.26	5.74
2.2.3	Organic Value Chain Development for NES Region	200.00	200.00	174.81	133.29	41.52
2.2.4	National Project on Management of Soil Health & Fertility	315.00	315.00	100.00	8.76	91.24
2.2.5	National Mission for Sustainable Agriculture (RADP & Climate change)	200.00	180.00	110.00	76.83	33.17
2.2.6	ParamparagatKrishiVikasYojna	500.00	450.00	100.00	88.57	11.43
2.2.7	National Project on Agro-Forestry	36.00	34.00	20.00	8.37	11.63
2.2.8	Mission for Integrated Development of Horticulture including NBHM	3184.25	2385.00	1594.00	994.83	599.17
2.2.9	Sub-Mission Seeds & Planting Material	642.10	448.00	310.00	141.05	168.95
2.2.10	Sub-Mission on Plant Protection and Plant Quarantine	81.18	45.00	31.00	25.33	5.67
2.2.11	Sub-Mission on Agriculture Extension	1224.26	1173.75	924.00	820.98	103.02
2.2.12	Information Technology	79.30	50.00	55.19	40.08	15.11
2.2.13	Sub-Mission on Agricultural Mechanization	2553.19	1050.00	850.00	816.55	33.45
2.2.14	Integrated Scheme on Agriculture Census and Statistics	483.42	374.00	267.00	267.11	-0.11
2.2.15	Integrated Scheme on Agriculture Cooperation	895.94	373.00	373.00	341.67	31.33
2.2.16	Integrated scheme on Agricultural Marketing	490.00	410.00	264.20	238.28	25.92
2.2.17	National Bamboo Mission	110.00	100.00	70.00	20.59	49.41
2.2.18	National Mission on Edible Oils (Oilpalm)	0.00	0.00	100.00	0.00	100
Total- KrishonnatiYojna		14546.14	9695.75	6889.20	5017.72	1871.48
Total- Green Revolution		19076.14	13408.19	8889.20	6746.83	2142.37
Total- Centrally Sponsored Schemes		23076.14	17408.19	10889.20	8542.95	2346.25
Total- Scheme (Central Sector +CSS)		144899.14	122427.00	117318.00	113911.83	3406.17
Non-Scheme						
1	Secretariat	173.64	147.28	154.45	144.79	9.66
2	International Cooperation	44.69	49.69	49.69	39.90	9.79
3	Other Attached and Subordinate Offices	411.04	360.50	723.56	695.57	27.99
4	Other Central Sector Expenditure	77.30	33.10	48.54	48.69	-0.15
Total-Non-Scheme		705.67	590.57	976.24	928.95	47.29
Total- Grand Total- Grant No. 1 (Scheme +Non-Scheme)		145605.81	123017.57	118294.24	114840.78	3453.46

2022-23 (Rs. in Crore)					
S. No.	Name of Mission/Scheme	BE (Proposed)	BE (Accepted)	RE	AE (as on 27.01.2023)
I- Central Sector Schemes/Projects					
1	Pradhan MantriFasalBimaYojna	19000.00	15500.00	12375.76	4961.62
2	Modified Interest Subvention Scheme	40700.00	19500.00	22000.00	12424.45
3	Implementation of Market Intervention Scheme/Price Support Scheme(MIS/ PSS)	5000.00	1500.00	1500.00	933.02
4	Pradhan MantriAnnadataAaySanrakshanAbhiyan (PM-AASHA)				
4.1	Private Procurement and Stockist Scheme (PPSS)	0.50	0.50		
4.2	Price Deficiency Payment Scheme (PDPS)	0.50	0.50		
	Total- Pradhan MantriAnnadataAaySanrakshanAbhiyan (PM-AASHA)	1.00	1.00	0.00	0.00
5	Distribution of Pulses to state/ union territories for Welfare Schemes	10.00	9.00	166.21	0.00
6	Pradhan MantriKisanSammanNidhi (PM-KISAN)	73602.47	68000.00	60000.00	40769.77
8	Pradhan MantriKisanMandhanYojna	120.00	100.00	50.00	0.00
9	Formation and Promotion of Farmers Producers Organizations	1480.00	500.00	955.00	123.96
10	Agriculture Infrastructure Fund	640.00	500.00	150.00	68.48
11	National Beekeeping Honey Mission (NBHM)	171.00	100.00	100.00	0.00
Total- Central Sector Schemes/Projects		140724.47	105710.00	97296.97	59281.30
II - Centrally Sponsored Schemes					
1	RastriyaKrishiVikasYojna	10602.61	10433.00	7000.00	2662.28
2	KrishionnatiYojna				
2.01	Food and Nutrition Security	1425.74	1395.00	900.00	497.62
2.02	Edible Oil-Oil Palm	1385.00	900.00	700.00	136.33
2.03	Edible Oils-Oilseeds	980.80	600.00	500.00	169.14
2.04	Organic Value Chain Development for NES Region	200.00	198.00	130.00	88.41
2.05	Mission for Integrated Development of Horticulture	2138.26	1900.00	1100.00	596.88
2.06	Seeds & Planting Material	520.35	305.00	250.00	99.44
2.2.11	Agriculture Extension	1202.22	1000.00	800.00	407.27
2.2.12	Digital Agriculture	70.30	60.00	70.00	18.76
2.2.14	Agriculture Census and Statistics	352.08	325.00	300.00	209.81
2.2.16	Agricultural Marketing	791.15	500.00	250.00	198.46
Total- KrishionnatiYojna		9065.90	7183.00	5000.00	2422.12
Total- Centrally Sponsored Schemes		19668.51	17616.00	12000.00	5084.40
Total I-	Scheme	160392.98	123326.00	109296.97	64365.70

Establishment and Other Central Sector Expenditure					
1	Secretariat	175.55	163.40	168.24	127.23
2	International Cooperation	50.73	50.73	44.66	0.97
3	Other Attached and Subordinate Offices	445.62	419.37	714.09	299.57
4	Other Central Sector Expenditure	31.45	40.50	30.57	23.28
Total-Non-Scheme	Establishment and Other Central Sector Exprt.	703.35	674.00	957.56	451.05
Total- Grand Total- Grant No. 1 (Scheme +Non-Scheme)		161096.33	124000.00	110254.53	64816.75

Department of Agriculture & Farmers Welfare			
(Rs. in Crore)			
S. No.	Name of Mission/Scheme	BE 2023-24 (Proposed)	BE 2023-24 (Accepted)
I- Central Sector Schemes/Projects			
1	Pradhan Mantri FasalBimaYojna-NCIP	18654.15	13625.00
2	Modified Interest Subvention Scheme	38040.04	23000.00
3	Implementation of Market Intervention Scheme/Price Support Scheme(MIS/ PSS)	7852.74	0.01
4	Pradhan Mantri AnnadataAaySanrakshan Abhiyan (PM-AASHA)		0.01
4.1	Private Procurement and Stockist Scheme (PPSS)	0.50	
4.2	Price Deficiency Payment Scheme (PDPS)	0.50	
Total- Pradhan Mantri AnnadataAaySanrakshan Abhiyan (PM-AASHA)		1.00	0.01
5	Distribution of Pulses to state/ union territories for Welfare Schemes	800.00	800.00
7	Pradhan Mantri Kisan Samman Nidhi (PM-KISAN)	67694.28	60000.00
8	Pradhanmantri Kisan MandhanYojna	100.00	100.00
9	Formation and Promotion of Farmers Producers Organizations	955.00	955.00
10	Agriculture Infrastructure Fund	800.00	500.00
11	National Beekeeping Honey Mission (NBHM)	150.00	0.01
Total- Central Sector Schemes/Projects		135047.21	98980.03
II - Centrally Sponsored Schemes			
1	Rastriya Krishi Vikas Yojna	8255.68	7150.35
2	KrishionnatiYojna		7066.47

2.1	Food and Nutrition Security	1680.00	
2.2	Edible Oil- Oilpalm	1747.50	
2.3	Edible Oil- Oilseeds	1155.00	
2.4	Organic Value Chain Development for NES Region	20000.00	
2.5	Integrated Development of Horticulture	2514.58	
2.6	Seeds & Planting Material	375.40	
2.7	Agriculture Extension	1171.48	
2.8	Digital Agriculture	530.64	
2.9	Agriculture Census and Statistics	310.84	
2.10	Agricultural Marketing	1088.90	
2.11	Integrated Scheme on Agriculture Cooperation		
Total- KrishonnatiYojna		10774.34	7066.47
3	National Mission on Natural Farming		459.00
Total- Centrally Sponsored Schemes		19030.02	14675.82
Total-	Scheme	154077.23	113655.85
Grand Total	Scheme - Grant No. 1	154077.23	113655.85
Establishment and Other Central Sector Expenditure			
1	Secretariat	177.64	239.79
2	International Cooperation	45.92	45.92
3	Other Attached and Subordinate Offices	867.06	1119.66
4	Other Central Sector Expenditure	49.49	470.57
Total- Non-Scheme	Establishment and Other Central Sector Expr	1140.11	1875.94
Total- Grand Total- Grant No. 1 (Scheme +Non-Scheme)		155217.34	115531.79

**STANDING COMMITTEE ON AGRICULTURE, ANIMAL HUSBANDRY AND FOOD
PROCESSING BRANCH
(2022-23)**

MINUTES OF THE SIXTH SITTING OF THE COMMITTEE

The Committee sat on Wednesday, the 21st February, 2022 from 1120 hours to 1335 hours in Committee Room '3', Block-A, First Floor, Extension to Parliament House Annexe, New Delhi.

Present

Shri P.C. Gaddigoudar, Chairperson

Members

Lok Sabha

2. Shri Devji Mansingram Patel
3. Smt. Shardaben Anilkumar Patel
4. Shri Rajiv Pratap Rudy
5. Shri Mohammad Sadique

Rajya Sabha

6. Smt. Masthan Rao Beeda
7. Dr. Anil Sukhdeorao Bonde
8. Shri S. Kalyanasundaram
9. Shri Kailash Soni
10. Shri Ram Nath Thakur

Secretariat

- | | | | |
|----|----------------------------|---|----------------------|
| 1. | Shri Shiv Kumar | - | Additional Secretary |
| 2. | Shri Naval K. Verma | - | Director |
| 3. | Shri Uttam Chand Bharadwaj | - | Additional Director |
| 4. | Shri Prem Ranjan | - | Deputy Secretary |
| 5. | Shri Sanjeev Kumar | - | Executive Officer |

LIST OF WITNESSES

MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING (DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE)

<u>S.No.</u>	<u>Name Of The Representatives</u>	<u>Designation</u>
1	Shri Manoj Ahuja	Secretary
2	Dr. Abhilaksh Likhi	Additional Secretary
3	Shri Sanjiv Kumar	AS&FA
4	Shri Pramod Kumar Meherda	Additional Secretary
5	Shri Ashish Kumar Srivastava	Joint Secretary
6	Shri Franklin K. Khobung	Joint Secretary
7	Ms. Shubha Thakur	Joint Secretary
8	Ms. Vijaya Lakshmi Nandendia	Joint Secretary
9	Shri Priya Ranjan	Joint Secretary
10	Shri Ritesh Chauhan	Joint Secretary
11	Shri Samuel Praveen Kumar	Joint Secretary
12	Ms. Maninder Kaur Dwivedi	MD, SFAC
13	Shri Binod Kumar	CCA
14	Shri Harprit K Singh	CA
15	Shri Anupam Mitra	Member Secretary CACP

2. At the outset, the Chairperson welcomed the Members of the Committee and the representatives of Ministry of Agriculture and Farmers Welfare (Department of Agriculture and Farmers Welfare) to the Sitting convened for taking Oral evidence of the representatives of the Department in connection with the examination of the Demands for Grants - Demand No.1 of the Department of Agriculture and Farmers Welfare(DA&FW) for 2023-24. Hon'ble Chairperson apprised them of the provisions of the Direction 58 of the Directions by the Speaker, Lok Sabha regarding confidentiality of the proceedings.

3. After the witnesses introduced themselves, one of the representatives of the Department made a Power-point Presentation and briefed the Committee about the Schemes and Programmes of the Department as also about its Budget Proposals and the utilization of funds during the present year 2022-23. The Power point presentation covered the following main points :-

- (i) Achievements of Department of Agriculture and Farmers Welfare (DA&FW).
- (ii) Overview of Demands for Grants of DA&FW for 2022-23.
- (iii) Scheme-wise Demands for Grants 2023-24.

(iv) Implementation of (a) Pradhan Mantri Kisan Samman Nidhi Yojana (PM-KISAN) (b) Pradhan Mantri Fasal Bima Yojana(PMFBY) (c) Modified Interest Subvention Scheme (d) Formation & Promotion of 10,000 FPOs (e) Agriculture Infrastructure Fund (f) Distribution of pulses to State/UTs for welfare schemes (g) Rashtriya Krishi Vikas Yojana (RKVY) (h) Krishonnati Yojana (i) Digital Public Infrastructure(j)National Mission on Natural Farming (k) Bhartiya Prakratik Kheti Bio-Input Resource centers (l) Accelerator Fund (m) Atmanirbhar horticulture clean plant program (n) Climate Resilient Varieties.

4. The Chairperson and the Members of the Committee raised *inter alia* several issues/points which are briefly mentioned herein as under :-

- (i) Need to ensure proper utilization of funds so that maximum benefits of programmes reach the farmers timely.
- (ii) Budget reduction in percentage share vis-a-vis the total budget of the Union Government.
- (iii) Ensuring enhancement in income of farmers pan India.
- (iv) Ensuring pro- active role to be played by Krishi Vigyan Kendras(KVKs) in timely dissemination of information regarding latest techniques and technologies among the farmers.
- (v) Effective disbursement of credit to farmers in a seamless manner.
- (vi) Need to promote Traditional/Organic Farming Practices.
- (vii) Ensuring effective implementation of Rashtriya Krishi Vikas Yojana.
- (viii) Ensuring income protection to farmers to motivate them to shift to millets/coarse grains (*Shri Anna*).
- (ix) To promote FPOs effectively to facilitate farmers in fulfilling their requisite needs.
- (x) Ensuring effective implementation of 'Soil Health Card Scheme'.
- (xi) Ensuring Minimum Support Price(MSP) to farmers for their produce.
- (xii) Ensuring all assistance including availability of latest technologies and inputs such as High Yielding Variety seeds for farmers across the country.
- (xiii) Ensuring effective implementation of Agriculture Infrastructure Fund to help farmers especially in backward/underdeveloped regions of the country.

- (xiv) Enable farmers to get tangible benefits of Public Digital Infrastructure in respect of ongoing schemes.

5. The Representatives of the Department responded to most of the queries raised by the Members. The Chairperson, thereafter, thanked the witnesses for sharing valuable information with the Committee on the Subject and directed them to furnish the requisite information in writing on the points/items, which were not readily available with them to the Secretariat by **24th February, 2023**, positively.

The Committee then adjourned.

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**STANDING COMMITTEE ON AGRICULTURE, ANIMAL HUSBANDRY AND FOOD
PROCESSING**

(2022-23)

MINUTES OF THE TWELFTH SITTING OF THE COMMITTEE

The Committee sat on Monday, the 06th March, 2023 from 1100 hrs. to 1135 hrs. in the Committee Room '3', Block-A, First Floor, Extension to Parliament House Annexe, New Delhi.

Present

Shri P.C. Gaddigoudar – Chairperson

Members

Lok Sabha

2. Shri A. Ganeshamurthi
3. Shri Devji Mansingram Patel
4. Shri Bheemrao Baswanthrao Patil
5. Shri Pocha Brahmananda Reddy
6. Shri Rajiv Pratap Rudy

Rajya Sabha

7. Smt. Ramilaben Becharbhai Bara
8. Dr. Anil Sukhdeorao Bonde
9. Shri Surendra Singh Nagar
10. Shri Kailash Soni
11. Shri Harnath Singh Yadav

Secretariat

- | | | | |
|----|---------------------|---|----------------------|
| 1. | Shri Shiv Kumar | – | Additional Secretary |
| 2. | Shri Naval K. Verma | – | Director |
| 3. | Shri Prem Ranjan | – | Deputy Secretary |

2. At the outset, the Chairperson welcomed the Members to the Sitting of the Committee. Thereafter, the Committee took up for consideration the followings Reports:

(i) Draft Report on 'Demands for Grants (2023-24)' of the Ministry of Agriculture and Farmers Welfare (Department of Agriculture and Farmers Welfare);

*(ii) XXXX XXXX XXXX XXXX

*(iii) XXXX XXXX XXXX XXXX

*(iv) XXXX XXXX XXXX XXXX

*(v) XXXX XXXX XXXX XXXX

*(vi) XXXX XXXX XXXX XXXX

3. After some deliberations, the Committee adopted the Draft Reports without any modifications and the Committee authorized the Chairperson to finalize and present these Reports to Parliament.

The Committee then adjourned.

**Matter not related to this report.*